



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,1st September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WA/135/2018 FIXED	N. MUNAL SINGH AND ORS Versus THE AGRICULTURE DEGREE HOLDER EMPLOYEES ASSOCIATION AND ORS	MR N DUTTA MS. B BHUYAN MS. J HAZARIKA MS. N BORAH DR K CHAND	MR. B P SAHU
	WITH I.A.(Civil)/1699/2018 in WA/135/2018	N. MUNAL SINGH AND ORS Versus THE AGRICULTURE DEGREE HOLDER EMPLOYEES ASSOCIATION AND ORS	DR K CHAND	
	WITH I.A.(Civil)/1700/2018 in WA/135/2018	N. MUNAL SINGH AND ORS Versus THE AGRICULTURE DEGREE HOLDER EMPLOYEES ASSOCIATION AND ORS	DR K CHAND	
2	WP(C)/1269/2018 FIXED	TAX BAR ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	SC, FINANCE
3	WA/211/2022 FIXED	APURBA CH. BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR. A K TALUKDAR MR S I KHAN	GA, ASSAM SC, AFDC
4	WA/225/2022 FIXED	MONIKONGKANA BORA @ MONIKANKANA BORAH Versus THE STATE OF ASSAM AND 8 ORS.	MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, REVENUE
5	WA/231/2022 FIXED	NITUL CHETIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S HUSSAIN MR. A A MONDAL MR B ISLAM MR M HOQUE MR A ALAM	GA, ASSAM

6	WA/236/2022 FIXED	NANDAN MEDHI Versus THE STATE OF ASSAM AND 3 ORS.	MD B ISLAM MR. M HOQUE MR. A A MONDAL MR S HUSSAIN	GA, ASSAM
7	WA/240/2022 FIXED	ASHIM MAJUMDAR Versus THE STATE OF ASSAM AND 3 ORS.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	SC, P AND R.D. GA, ASSAM
8	WA/246/2022 FIXED	SATABDI BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, FINANCE
WITH				
9	WA/230/2022	DIPJYOTI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MD B ISLAM MR. A A MONDAL MR M HOQUE	GA, ASSAM
10	WP(C)/3725/2022 FIXED	SMT GEETANJALI CHOUDHURY Versus HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED AND ANR	MR. S P ROY MS. S KUMARI JYOTISH DAS	MR B CHOUDHURY MR. K P PATHAK
WITH				
	I.A.(Civil)/2481/2022 in WP(C)/3725/2022	HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED AND ANR Versus SMT GEETANJALI CHOUDHURY	MR B CHOUDHURY MR. K P PATHAK	MR. S P ROY MS. S KUMARI MR J DAS
ORDERS				
11	WA/225/2014 FIXED	FATHER MARCUS LAKRA PARISHY PRIEST and ANR. Versus STATE OF ASSAM and 3 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA	MS.N MODI(R-4) GA, ASSAM MR.S DUTTA(R-4) MR.C SHARMAR-4
WITH				
	I.A./2696/2015 in WA/225/2014	CHENIKUTHI HAPPY VILLA UNNAYAN SAMITY and ANR. Versus FATHER MARCUS LAKRA PARISHY PRIEST and ANR.	MS.N MODI MR.S DUTTA MR.C SHARMA	MR.R P KAKOTI GA, ASSAM MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA
WITH				
	I.A.(Civil)/1394/2022 in WA/225/2014	DR. NIVEDITA GOSWAMI AND 4 ORS. Versus FATHER MARCUS LAKRA PARISHY PRIEST and 4 ORS.		
WITH				
12	WP(C)/6710/2021 CAVT. NO. 08022/021,	FR. VINCENT XALXO Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM MS. S SARMA MS. N M DEKA FOR CAVEATOR
13	PIL/67/2018 FIXED	FLOOD EROSION RESISTANCE STRUGGLE FORUM AND 7 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM ASSTT.S.G.I. SC, WATER RESOURCE
14	WA/169/2019 FIXED	ABIDA KHATUN Versus MD. ABDUL AWAL AND 4 ORS	MR. M U MONDAL MR. N UDDIN MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. A ALAMGEER
WITH				
15	WP(C)/4305/2019	ABIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. GA, ASSAM MR. S A AHMED MISS M GOGOI

16	PIL(Suo Moto)/3/2020 FIXED	X X X X Versus IN RE - THE UNION OF INDIA AND 7 ORS	MR. T J MAHANTA, SR. ADV MR G UZIR MR. B BARUAH	MR. M Z AHMED (R7) MS. B DUTTA (R7) MR N DUTTA MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MS S SARMA HAZARIKA MR S GAUTAM M R Sharma MR. S K DUTTA (INTERVENER) MR. S K SHARMA (R7)
17	PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	MR. M Z AHMED (R9, R10) MS. B DUTTA (R9, R10) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA SC, FOREST MR. S K SHARMA (R9, R10)
	WITH I.A.(Civil)/1808/2020 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	
	WITH I.A.(Civil)/665/2021 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, OIL SC, FOREST
	WITH I.A.(Civil)/143/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	ASSTT.S.G.I. SC, FOREST
	WITH I.A.(Civil)/161/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, FOREST
	WITH I.A.(Civil)/465/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS MR C KUMAR	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/1418/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, FOREST
18	PIL/30/2020	VIKRAM RAJKHOWA AND ANR. Versus THE UNION OF INDIA AND 16 ORS.	MR. V RAJKHOWA PETITIONER IN PERSON MR. S BARTHAKUR	GA, AP MR. M Z AHMED (R16, R17) MS. B DUTTA (R16, R17) GA, ASSAM MR. S K DUTTA (INTERVENER) SC. COAL INDIA ASSTT.S.G.I. SC, FOREST MR. S K SHARMA (R16, R17)

19	WITH PIL/36/2020	BASANTA DEKA Versus THE UNION OF INDIA AND 5 ORS.	MR. T GOGOI MR. K K HANDIQUE	MR. M Z AHMED (R5, R6) MS. B DUTTA (R5, R6) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA MR. S K SHARMA (R5, R6)
20	WITH PIL/45/2020	BIBEK DAS AND ANR Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS. N DEKA MR SAURADEEP DEY	ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, FOREST SC, COAL INDIA
21	WITH PIL/39/2022	MRINMOY KHATANIAR AND ANR Versus THE UNION OF INDIA AND 11 ORS	MR D K DAS MR. R K AGARWALA MRS. R S CHOWDHURY MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA SC, FOREST
22	PIL/77/2020 FIXED	JAHIR UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND 14 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, PNRD GA, ASSAM
23	PIL(Suo Moto)/2/2022 FIXED	XXX Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR	
24	PIL/5/2022 FIXED	ARUP KUMAR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MR I CHAKMA	GA, ASSAM MR. P N GOSWAMI (SC, FOREST, R2, R3) MS N BORDOLOI (R-6) SC, REVENUE
25	W.P.(CrI.)/15/2022 FIXED	VILELIE KHAMO AND ANR. Versus REVENUE SECRETARY AND 3 ORS.	S BORGHAIN	ASSTT.S.G.I.
26	WITH I.A.(Civil)/1100/2022 in W.P.(CrI.)/15/2022	VILELIE KHAMO AND ANR. Versus REVENUE SECRETARY AND 3 ORS.	S BORGHAIN	ASSTT.S.G.I.
26	W.P.(CrI.)/16/2022 FIXED	ALIENBA PANGJUNG JAMIR Versus REVENUE SECRETARY AND 3 ORS.	S BORGHAIN	ASSTT.S.G.I.
27	WITH I.A.(Civil)/1106/2022 in W.P.(CrI.)/16/2022	ALIENBA PANGJUNG JAMIR Versus REVENUE SECRETARY AND 3 ORS.	S BORGHAIN	ASSTT.S.G.I.
27	PIL/19/2022 FIXED	JAVED ALI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MRS P NAG	MR. K N CHOUDHURY (r-3,4) GA, ASSAM MS. M DEVI (r-3,4) MR. S BARUAH (R-6) MR. A DAS (r-3,4) MS. S KONWAR (R-1, 2 & 5)
28	WA/91/2022 FIXED	THE ASSAM STATE ELECTION COMMISSION Versus ANIMA DEVI SARKAR AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
29	Review.Pet./120/2022 WA 1/2019(D/O), FIXED	CHITTARANJAN NATH Versus THE STATE OF ASSAM AND 12 ORS.	MR. M TALUKDAR MR H K MAHANTA MS. M TALUKDAR	GA, ASSAM SC, FINANCE DEPTT.
30	I.A.(Civil)/2129/2022 BY SLIP in WP(C)/28/2021	HAMJANA HOJAI AND 2 ORS. Versus BONDITA BORAH AND 18 ORS.	MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM SC, APSC MS. S S SAIKIA

	WITH WP(C)/28/2021	BONDITA BORAH Versus THE STATE OF ASSAM AND 16 ORS	MS. S S SAIKIA	MR J CHUTIYA (R-4- 6) SC, APSC MS. D KALITA (R-7-10) MRS N DEKA (R-7-10) MR. V RAJKHOWA (R-1- -17) MS. S KEMPRAI (R-4- 6) MR. S HAZARIKA (R-18) MR. D GOGOI (R-11-17) SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/2370/2021 in WP(C)/28/2021	THE ASSAM PUBLIC SERVICE COMMISSION Versus BONDITA BORAH AND 17 ORS.	MR. T J MAHANTA MR. P P DUTTA	MR. M K SARMA MR. S BANIK MR. V RAJKHOWA (R11- R17) MR F KHAN
	WITH I.A.(Civil)/1572/2022 in WP(C)/28/2021) THE ASSAM PUBLIC SERVICE COMMISSION Versus BONDITA BORAH AND 16 ORS.	MR. T J MAHANTA	MR J CHUTIYA (R-4- 6) MS. S S SAIKIA MS. S KEMPRAI (R-4- 6) MR. S S SAIKIA
	WITH I.A.(Civil)/1719/2022 in WP(C)/28/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus BONDITA BORAH AND 16 ORS.	SC, APSC MR. A BORUA MS P SARMA	
31	WITH WP(C)/5169/2020	NAVIN KUMAR RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H GUPTA MS. R M SARMAH	SC, APSC SC, PERSONNEL DEPT.
32	WITH WP(C)/5248/2020	BONANI PRIYA RAJKONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM SC, APSC
33	WITH PIL/83/2021	SIDHARTHA SARMAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. U K NAIR MR. T DEURI MR. S HAZARIKA	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/79/2022 in PIL/83/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus SIDHARTHA SARMAH AND 2 ORS.	MR. T J MAHANTA MR. P P DUTTA	GA, ASSAM MR. S HAZARIKA
34	WITH WP(C)/1208/2022	DHRITIDEEP DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. U K NAIR MR B KAUSHIK MR. S HAZARIKA N GAUTAM MR S SARMAH	GA, ASSAM SC, APSC
35	WP(C)/4491/2022 FIXED	DR. SWAGATA NANDINI BAISHYA AND 20 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. K P PATHAK MR. A BORO Mr. A Baruah	MR. D K BAIDYA (SC, NMC) SC, HEALTH
HEARING				
36	Mat.App./42/2019 WITH LCR	SRI PRASENJIT KUMAR CHOUDHURY Versus SMTI. NAMITA DEVI	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	MR. R PHUKAN
37	Mat.App./62/2019	SRI KAMAL JYOTI RAJBONGSHI Versus KARABI DEVI RAJBONGSHI	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	MRS M D CHOWDHURY MS. R SAIKIA

38	Mat.App./67/2019 WITH LCR	JAYANTA DEY Versus SMTI. ARUNDHUTI DEY	MS. S SARMA MR. J ROY	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH MR. T BARUAH FOR CAVEATOR
39	Mat.App./1/2020 WITH LCR, FIXED	SRI DEBA KANTA BORA Versus SMTI. BABITA KAKATI	MR K K MAHANTA SR ADV	MS R DUTTA BHUYAN LEGAL AID COUNSEL
	WITH I.A.(Civil)/50/2020 in Mat.App./1/2020	SRI DEBA KANTA BORA Versus SMTI. BABITA KAKATI	MR K K MAHANTA MS N BEGUM MR B M DEKA MR. K M MAHANTA	MRS. R D BHUYAN
40	WA/183/2020 FIXED	THE CHAIRMAN CUM MANAGING DIRECTOR, ASSAM POLICE HOUSING CORPORATION LTD. Versus SRI JAGAT BARUAH AND 2 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	MR. M U MAHMUD MR. CHARAN DEKA FOR CAVEATOR
41	WA/224/2020 FIXED	THE MANAGEMENT OF NORTH EASTERN REGIONAL AGRICULTURAL MARKETING CORPORATION LTD. Versus THE WORKMEN	MR H K DAS MR D J DAS MR. A R GOGOI MR. U PATHAK	MS. P DUTTA (R-1) MR. N K BARUA (R-1)
42	WP(C)/3091/2021 FIXED	RAIHENA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A MANNAF MD A S ALI	MR. A SATTAR MR. U K NAIR MR F HAQUE MR H GUPTA (R-1 TO 4) MR. M P SARMA MR H K BARUAH ASSTT.S.G.I.
	WITH			
43	WP(C)/1886/2020	RAIHENA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. M H RAJBARBHUIYAN MR. A MANNAF	S N SARMA (R-5) MR. A SATTAR (R6) MR. M NATH MRS. A GAYAN MR. A ROY MR. A SARMA (R-5) MR F HAQUE (R6) MR. A BHATTACHARJEE MR. K KALITA (R-5) MR H K BARUAH (R6) MR. C BASUMATARY (R-5) ASSTT.S.G.I.
	WITH			
44	WP(C)/2914/2021	MUSSTT AMBIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. A CHETRY MR F HAQUE MR A CHAKRABORTY	MR. A MANNAF MS. B SARMA (R-1,3,4,5) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 01/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MS. B M CHETRI	22-08-2022	To	01-09-2022
7)	MR. J AHMED	30-08-2022	To	02-09-2022
8)	MS. D GHOSH	23-08-2022	To	02-09-2022
9)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
10)	MR R GOENKA	23-08-2022	To	02-09-2022
11)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
12)	MD. A J ATIA	30-08-2022	To	06-09-2022

13)	MS J KALITA	30-08-2022	To	01-09-2022
14)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
15)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
16)	MS J KALITA	02-09-2022	To	02-09-2022
17)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
18)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
19)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
20)	MR. D SAHU	30-08-2022	To	06-09-2022
21)	MR. N J GOGOI	31-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,1st September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A./1584/2015 in MACApp./258234/2015	ORIENTAL INSURANCE CO. LTD. Versus SMTI RANJITA BRAHMA and ANR,	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
	WITH MACApp./258234/2015 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SMTI RANJITA BRAHMA and ANR		
	WITH I.A.(Civil)/2289/2022	ORIENTAL INSURANCE CO. LTD. Versus SMTI RANJITA BRAHMA and ANR,	MR. S DUTTA MR. S DUTTA	
2	I.A.(Civil)/2050/2016 in MACApp./284144/2016	MD. AZMOT ALI Versus THE CHIEF ENGINEER and 5 ORS,	MR.R C SAIKIA MR.P KHATANIAR MR.D MEDHI	MRS.B ACHARYAR-6 MR.A ACHARYA(R-6)
	WITH MACApp./284144/2016 (Filing Number)	MD AZMOT ALI Versus THE CHIEF ENGINEER PUBLIC WORKS DEPARTMENT and 5 ORS		
3	I.A.(Civil)/318/2019 in MACApp./16745/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SRI BROJEN BARUA AND 5 ORS	MR H BURAGOHAIN MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	MD. A AHMED (R3) MS. M CHOUDHURY MR. P HAZARIKA (R1, R2) MR. H S BORAH (R1, R2) MR D SAIKIA (R1, R2) MS C BORAH
	WITH MACApp./16745/2018 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SRI BROJEN BARUA AND 5 ORS		
4	I.A.(Civil)/319/2019 in MACApp./17347/2018	M/S NEW INDIA ASSURANCE CO. LTD Versus SRI SARAT CHANDRA BHUYAN AND 4 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MS. M DEVI (R1, R2) MR. A DEY (R1, R2) MR. S Y AHMED MR. A DAS (R1, R2) MD M ISLAM H M I HOQUE MR. A DAS MR. H HAZARIKA

	WITH MACApp./17347/2018 (Filing Number)	M/S NEW INDIA ASSURANCE CO. LTD Versus SRI SARAT CHANDRA BHUYAN AND 4 ORS		
5	I.A.(Civil)/1094/2019 in MACApp./2539/2019	DHANSRI TEA ESTATE Versus SMTI KRIPA BARLA (NAG) AND 3 ORS	MR. P SUNDI	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	WITH MACApp./2539/2019 (Filing Number)	DHUNSERI T.E. Versus SMTI KRIPA BARLA (NAG) AND 3 ORS		
6	I.A.(Civil)/2689/2019 in MACApp./9499/2019	MRS. PUSPA DAS Versus M/S. DISNEYLAND SCHOOL AND 2 ORS.	MR. DEBABRAT CHUTIA	MR. A J SAIKIA
	WITH MACApp./9499/2019 (Filing Number)	MRS. PUSPA DAS Versus M/S DISNEYLAND SCHOOL AND 2 ORS		
7	I.A.(Civil)/3520/2019 in MACApp./10251/2019	NATIONAL INSURANCE COMPANY LIMITED Versus SRI DADU BARUAH @ DUDU AND 3 ORS	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR D MONDAL (r-1)
	WITH MACApp./10251/2019 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SRI DADU BARUAH @ DUDU AND 3 ORS		
	WITH I.A.(Civil)/10253/2019 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SRI DADU BARUAH @ DUDU AND 3 ORS		
8	I.A.(Civil)/3968/2019 in MACApp./16688/2019	BHUPEN CHANDRA PATHAK Versus BABUL CH. PATHAK AND ANR	MRS. S ROY MS. I DAS	
	WITH MACApp./16688/2019 (Filing Number)	BHUPEN CHANDRA PATHAK Versus BABUL CH. PATHAK AND ANR		
9	I.A.(Civil)/988/2020 in MACApp./284549/2016	MD. GONI MIYA AND ANR. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ	MS M CHOUDHURY
	WITH MACApp./284549/2016 (Filing Number)	MD GONI MIYA and ANR Versus THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR. M A SHEIKH MR.M RAHMAN	
10	I.A.(Civil)/819/2021 in MACApp./2922/2021	SRI TARUN DUTTA @ ARUN DUTTA Versus SRI ANJAN GOGOI AND 2 ORS	MR. S K TALUKDAR MS. S T BOKTH MR. D BANIA	
	WITH MACApp./2922/2021 (Filing Number)	SRI TARUN DUTTA @ ARUN DUTTA Versus SRI ANJAN GOGOI AND 2 ORS (F)	MR. S K TALUKDAR	

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LEAVE NOTE OF ADVOCATES FOR 01/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MS. B M CHETRI	22-08-2022	To	01-09-2022
7)	MR. J AHMED	30-08-2022	To	02-09-2022
8)	MS. D GHOSH	23-08-2022	To	02-09-2022
9)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
10)	MR R GOENKA	23-08-2022	To	02-09-2022
11)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
12)	MD. A J ATIA	30-08-2022	To	06-09-2022
13)	MS J KALITA	30-08-2022	To	01-09-2022
14)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
15)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
16)	MS J KALITA	02-09-2022	To	02-09-2022
17)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
18)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
19)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
20)	MR. D SAHU	30-08-2022	To	06-09-2022
21)	MR. N J GOGOI	31-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,1st September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 24-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.A./79/2022 FIXED	LAXMI DEVI Versus THE NATIONAL INVESTIGATION AGENCY , NIA	MR. K SINGHA MR P J PATAR	SC, NIA
2	I.A.(Crl.)/404/2022 WITH OFFICE NOTE, FIXED in Crl.A./169/2022	BABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. PP, ASSAM MR. R KALITA MR H AGARWAL MR J SINGH MR A K AZAD MR P DOLEY	
	WITH Crl.A./169/2022	BABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. PP, ASSAM MR. R KALITA MR H AGARWAL MR J SINGH MR A K AZAD MR P DOLEY	
3	I.A.(Crl.)/451/2022 FIXED in CRL.A(J)/81/2022 WITH CRL.A(J)/81/2022	JAHEDA BEGUM Versus THE STATE OF ASSAM	MS. B D SARMAH	
		JAHEDA BEGUM Versus THE STATE OF ASSAM	MS. B D SARMAH LEGAL AID COUNSEL	

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LEAVE NOTE OF ADVOCATES FOR 01/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MS. B M CHETRI	22-08-2022	To	01-09-2022
7)	MR. J AHMED	30-08-2022	To	02-09-2022
8)	MS. D GHOSH	23-08-2022	To	02-09-2022
9)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
10)	MR R GOENKA	23-08-2022	To	02-09-2022
11)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
12)	MD. A J ATIA	30-08-2022	To	06-09-2022
13)	MS J KALITA	30-08-2022	To	01-09-2022
14)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
15)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
16)	MS J KALITA	02-09-2022	To	02-09-2022
17)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
18)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
19)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
20)	MR. D SAHU	30-08-2022	To	06-09-2022
21)	MR. N J GOGOI	31-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,1st September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2259/2021 FIXED	AMRITPUR M.E. SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR A A DEWAN MR S PRODHANI	SC, ELEM. EDU GA, ASSAM
2	WP(C)/4493/2022 B/O	PALLAB SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MS. S KANUNGOE MS. J CHETTRY MS. N THAPA	SC, SEC. EDU. GA, ASSAM
3	WP(C)/4691/2022 FIXED	COLLEGE OF TEACHER EDUCATION AND ANR Versus NATIONAL COUNCIL FOR TEACHER EDUCATION AND 6 ORS	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	SC, HIGHER EDU SC, N C T E
4	WP(C)/5258/2022 FIXED	BORNALI SAIKIA KAKOTI @ BORNALI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS D DAS	SC, SEC. EDU.
ADMISSION				
5	WP(C)/2688/2015 FIXED	SMTI NAYANTI BASUMATARY Versus THE UNION OF INDIA and 3 ORS	MR.B RAMCHIARY MR.D BARMAN MS.S BORO MS.C TALUKDAR	C.G.C. MR. S K MEDHI MS P BARUAH, ASGI SC, BTC ASSTT.S.G.I.
6	WP(C)/7093/2016 FIXED	MAYURI HAZARIKA Versus STATE OF ASSAM and ORS.	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ	SC, SECONDARY EDUCATION(R1-3)
7	WITH WP(C)/4032/2015	MAYURI HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.A BARKATAKI MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.G BAISHYA SC, AG(R4) MR. R K TALUKDAR (R-4) SC, SECONDARY EDUCATION(R1)
8	WP(C)/6375/2017 FIXED	BISWAJIT DEY and 52 ORS. Versus THE STATE OF ASSAM and 24 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEMENTARY EDUCATION SC, BTADC SC, FINANCE

9	WP(C)/2547/2019 FIXED	CHIRANJIT DEB Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MS. P DAS	MR. A K DUTTA (R-3) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT.) MR. B PURKAYASTHA (R-3) MR. B ZAMAN (R-3) SC, FINANCE
10	WP(C)/4521/2019 B/O	BIBHUTI CHOUDHURY Versus THE STATE OF ASSAM AND 9 ORS	SC, HIGHER EDU MS. N SHYAMAL MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
11	WITH WP(C)/4502/2019	MRS. ALEE SARMA Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A & E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)
12	WITH WP(C)/4504/2019	MAHANANDA BORAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
13	WITH WP(C)/4507/2019	RAMESH DAS Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
14	WITH WP(C)/4508/2019	UTPAL JYOTI MEDHI Versus THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR (R-8) MR. A CHAMUAH (SC, UGC, R-10)
15	WITH WP(C)/4509/2019	BHUPEN KUMAR SARMA Versus THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)
16	WITH WP(C)/4511/2019	PARESH CHANDRA KALITA Versus THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG, (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)

17	WITH WP(C)/4517/2019	DIPENDRA KUMAR SARMAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR (R-8) MR. A CHAMUAH (SC, UGC, R-10)
18	WITH WP(C)/4519/2019	MANI SARMAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA (SC, AG (A & E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
19	WITH WP(C)/4579/2019	KRISHNA KANTA SARMAH Versus THE STATE OF ASSAM AND 9 ORS.	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
20	WITH WP(C)/4583/2019	DR. NARAYAN CHANDRA BARMAN Versus THE STATE OF ASSAM AND 9 ORS.	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
21	WP(C)/3812/2020 FIXED	SARDARY BASPHORE Versus THE STATE OF ASSAM AND 4 ORS.	MR. R BARUAH MR. N M DUTTA	MR. B. KAUSHIK, SC, ELEM. EDU (Resp. Nos. 1 to 3) SC, FINANCE
22	WP(C)/1509/2021 FIXED	RINA KHANIKAR Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, ELEM. EDU MR. A DEKA (R-5,6) MR N KALITA (R-5,6,7) MR. M DEWAN (R-5,6,7)
23	WP(C)/1645/2021 FIXED	RANJAN KUMAR DAS Versus COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM
24	WP(C)/1752/2021 FIXED	ANJAN MILI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA (R-7) MR. D DEKA (r-6) MR. R B GOHAIN (r-6)
25	WITH WP(C)/1348/2021	MONJUMONI DOLEY Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA MR. D DEKA MR. D DEKA MR. R B GOHAIN MR. R B GOHAIN

26	WITH WP(C)/1520/2021	BHUPEN KULI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS	SC, ELEM. EDU MR. S R BARUAH (R3) MR. P MAHANTA (R-7) MR. D DEKA (R6) MR. R B GOHAIN (R6)
27	WITH WP(C)/1656/2021	PRABITA KULI Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MD S ALI	MR. P MAHANTA (R-8) MR. D DEKA (R-7) MR. R B GOHAIN (R-7) SC, EDU
28	WITH WP(C)/1657/2021	JAYMATI CHARAH Versus THE STATE OF ASSAM AND 7 ORS	MR. B K DAS MD S ALI	MR. D DEKA (R-8) MR. R B GOHAIN (R-8) SC, EDU
29	WITH WP(C)/3588/2021	UPEN CHANDRA TAYE Versus THE COMMISSIONER AND SECRETARY AND 6 ORS.	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA (r-6,7)
30	WP(C)/3166/2021 CAVT. NO.03852/021, FIXED	BIREN SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, SEC. EDU. MR. S K DAS MR G GOSWAMI (r-6) MR R KARIM SC, N C T E MR D BARMAN FOR CAVEATOR SC, DIB. UNIVERSITY
31	WP(C)/5400/2021 CAVT. NO.06832/021, FIXED	DR. NIRAB KUMAR SARMAH Versus THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR A KALITA MS. S MAHANTA MR. M MAHANTA	SC, HIGHER EDU MR J CHUTIYA FOR CAVEATOR SC, K A A C
32	WP(C)/5519/2021 FIXED	SAHABUDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, ELEM. EDU MR. K A MAZUMDER (r-5) MR E AHMED (r-6)
33	WITH WP(C)/7000/2021	SAHABUDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. M H RAJBARBHUIYAN MS. S RASUL MS. R CHETRI	SC, ELEM. EDU MR. K A MAZUMDER (R-5) MR E AHMED (r-6)
34	WP(C)/141/2022 FIXED	ANJARUL AZAM FAKIR AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MRS H B GOHAIN MS. M SARMAH	SC, HIGHER EDU
35	WP(C)/586/2022 FIXED	SANJIB DAS Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU MR. A K BARUAH (r-5) MR. N MAHAJAN (r-5) MR A DAS (r-5)
36	WP(C)/627/2022 FIXED	SHEIKH NURUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, HIGHER EDU GA, ASSAM
37	WP(C)/4456/2022 FIXED	RAJU MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	SC, SEC. EDU. SC, N C T E
38	WITH WP(C)/4400/2022	NIKUNJA SAHARIA AND 13 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR B P BORAH MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	SC, SEC. EDU. SC, N C T E
39	WITH WP(C)/4460/2022	NILOMANI BORAH AND 17 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	SC, SEC. EDU.

ORDERS

40	WP(C)/6252/2019 WITH OFFICE NOTE, FIXED	RABIA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS.	MR M J QUADIR MR. K MIRA MR. F RAHMAN	SC, SEC. EDU. GA, ASSAM
WITH				
41	WP(C)/1939/2018	RABIA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS.	MR M J QUADIR MR. N ANSARI	SC, SEC. EDU. GA, ASSAM MR F U BARBHUIYA MS S DAS
42	Cont.Cas(C)/103/2021 FIXED	ASHAD ALI SHEIKH Versus JISHNU BARUA, IAS AND 7 ORS	MR. M U MONDAL	MR. D SAIKIA (r-1) MR S M T CHISTIE (r-1,2) MR. R MAZUMDAR (r-1,2) MR. K K DUTTA (r-1,)
43	WP(C)/1722/2022 FIXED	ASHIS DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, ELEM. EDU
44	WP(C)/1743/2022 FIXED	SAJAL DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. A DEKA	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 01/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MS. B M CHETRI	22-08-2022	To	01-09-2022
7)	MR. J AHMED	30-08-2022	To	02-09-2022
8)	MS. D GHOSH	23-08-2022	To	02-09-2022
9)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
10)	MR R GOENKA	23-08-2022	To	02-09-2022
11)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
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14)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
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19)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
20)	MR. D SAHU	30-08-2022	To	06-09-2022
21)	MR. N J GOGOI	31-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4753/2022 WP(C) 2780/19 WP(C) 148/18 WP(C) 2158/19 WP(C) 1720/19 WP(C) 925/19 WP(C) 826/19 WP(C) 895/19 WP(C) 2801/19 (ALL DISPOSED OFF)	MD. HATEM ALI Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH 2 WP(C)/3353/2019	HAI DAR ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. S ALIM MR. B HUSSAIN MR A HAQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH 3 WP(C)/7309/2019	JONGLU ALI @ JANGLU ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A A R KARIM MR J HUSSAIN	SC, NRC MR. A R SIKDAR ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/1643/2021 in WP(C)/7309/2019	JONGLU ALI @ JANGLU ALI Versus THE UNION OF INDIA AND 5 ORS. E	MR. A A R KARIM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH 4 WP(C)/1296/2022	MAKIBUR RAHMAN Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH 5 WP(C)/1614/2022	SORHAB ALI @ MD. SAURAV ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

6	WITH WP(C)/2081/2022	RUPCHAN ALI MOGAL Versus THE UNION OF INDIA AND 2 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WITH WP(C)/2127/2022	ABDUL MUKIT Versus THE UNION OF INDIA AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WITH WP(C)/3448/2022 WITH LCR	MD. KAYSAR ALI @ KAYSAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T
9	WITH WP(C)/4279/2022 WITH LCR	MD. AMSER ALI @ AMSAR ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM SC, ECI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WITH WP(C)/4282/2022 WITH LCR	MD. SARAFAT ALI @ SHARAFAT ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WITH WP(C)/4578/2022	MD. AINUL HAQUE Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

ADMISSION

12	WP(C)/2506/2018 WITH LCR, OFFICE NOTE, FIXED	SAHITAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MR. N HOSSAIN MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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HEARING

13	WP(C)/6131/2019 PART-HEARD, FIXED	ATAUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS.	MS N NATH MR. M DUTTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/4116/2018 WITH LCR, FIXED	REENA GOPE Versus UNION OF INDIA AND 7 ORS.	MR. R PHUKAN MR. S BHATTACHARJEE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	Review.Pet./32/2022 WP(C) 3115/2016(D/O) WITH LCR	SAHER ALI Versus THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

STAY MATTERS

16	WP(C)/2246/2019	TAYAB ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR J HUSSAIN MR A ALI MR. L HUSSAIN	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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17	WP(C)/2275/2019 WITH LCR	SUKURJAN NESSA @ SUKUR BEGUM @ SUKURJAN BEGUM Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR M AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
18	WP(C)/6117/2019 WITH LCR	PRATIMA TALUKDAR Versus THE UNION OF INDIA AND 5 ORS.	MR. U C RABHA MR. S M SARMA MR. M M DEKA SC, ECI	SC, NRC ASSTT.S.G.I. SC, F.T
19	WP(C)/7135/2019 WITH LCR	SUPIA BIBI Versus THE UNION OF INDIA AND 7 ORS.	MRS. K DEVI MS R P BARUAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
20	WP(C)/8225/2019 WITH LCR	RUKIYA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR. A R SIKDAR MR A ALI MR. S ISLAM MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 01/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MS. B M CHETRI	22-08-2022	To	01-09-2022
7)	MR. J AHMED	30-08-2022	To	02-09-2022
8)	MS. D GHOSH	23-08-2022	To	02-09-2022
9)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
10)	MR R GOENKA	23-08-2022	To	02-09-2022
11)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
12)	MD. A J ATIA	30-08-2022	To	06-09-2022
13)	MS J KALITA	30-08-2022	To	01-09-2022
14)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
15)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
16)	MS J KALITA	02-09-2022	To	02-09-2022
17)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
18)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
19)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
20)	MR. D SAHU	30-08-2022	To	06-09-2022
21)	MR. N J GOGOI	31-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,1st September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4891/2022 FIXED	RIJUMONI KATAKI Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J DUTTA MR N AHMED M M ZAMAN	GA, ASSAM
2	WP(C)/5353/2022 FIXED	DIPEN KUMAR Versus THE STATE OF ASSAM AND 2 ORS	B KUMAR MR. S UPADHAY	GA, ASSAM SC, PWD
ADMISSION				
3	WP(C)/4319/2018 FIXED	DEVENDER SINGH Versus UNION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MR. D BARUA MS K BORKOTOKY	ASSTT.S.G.I. MR. S S ROY (SC, C.G.C.)
4	WP(C)/4954/2019 FIXED	SANKAR DAS Versus THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, FINANCE
5	WP(C)/5667/2021 FIXED	NAYAN MONI DEKA AND 18 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MR. S N TAMULI MS. A BEGUM	SC, HEALTH
6	WP(C)/111/2022 FIXED	MANJUWARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. A MANNAF MD A S ALI MD. K ALI	SC, HEALTH AND F W SC, FINANCE
7	WP(C)/252/2022 FIXED	LIAKAT ALI Versus ASSAM POWER GENERATION CORPORATION AND 2 ORS	H A AHMED MR. R ALI DR. R HOQUE	SR. SC, APGCL
8	WP(C)/1747/2022 FIXED	HABIZUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM
9	WP(C)/2401/2022 FIXED	ASHISH KUMAR DEY Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
10	WP(C)/2488/2022 FIXED	RATNESWAR DEKA Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD

HEARING

11	WP(C)/4148/2012 FIXED, WITH WP(C)5006/2016(D/O), WP(C)6477/2011 (D/O)	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/477/2016 in WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, PERSONNEL DEPT. SC, AGRI. DEPARTMENT
	WITH WP(C)/5295/2013	BISWAJIT KUMAR NATH and 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR. D SARMAH (R5) MR DEBA SARMAH (R6-9) MR D SAIKIA (R5-9) SC, AGRI. DEPARTMENT
	WITH WP(C)/5575/2014	SANJAI KUMAR MAHANTA Versus THE STATE OF ASSAM AND 10 ORS	MR.S K GOSWAMI MR. M MORE	DR.B AHMED MR D K DAS MR.D K DAS(R- 6&8)(R-3) MR.M HUSSAIN(R- 5,7&11)(R- 6&8)(R-3) MR H BETALA MR C KUMAR SC, IRRIGATION MRH BETALA(R- 6&8)
	WITH I.A.(Civil)/1506/2020 in WP(C)/5575/2014	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SANJAI KUMAR MAHANTA AND11 ORS.	MR N DUTTA MS. S HAZARIKA	
	WITH WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	MR D K DAS MR.D K DAS(R- 6-9 & 12)(R- 8,9&12)(R-4) MR. R. DHAR (R- 2 & 3) MR.M HUSSAIN(R- 6-9 & 12)(R- 8,9&12)(R-4) MR H BETALA MR C KUMAR MRH BETALAR- 6-9 and 12R- 8,9and12 SC, IRRIGATION(R-1,2)
	WITH I.A.(Civil)/3312/2017 in WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	GA, ASSAM SC, IRRIGATION
	WITH WP(C)/130/2016	SADIQ RAHMAN and 12 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. A SARMA MR. U K NAIR MR. K KALITA MR. A CHETRY	SC, FINANCE and TAXATION MR. I C DEKA MS. M BURAGOHAIN
	WITH I.A.(Civil)/1149/2017 in WP(C)/130/2016	SADIQ RAHMAN and 12 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.A SARMA MR.U K NAIR MR.K KALITA MR.A CHETRY	SC, FINANCE & TAXATION MR.Y DOLOI MRS. M RAJKUMARI (R4- 10) MRS. M BURHAGOHAIN (R4-10)
	WITH I.A.(Civil)/450/2021 in WP(C)/130/2016	TARINI SAIKIA AND 6 ORS. Versus SADIQ RAHMAN AND 15 ORS.	MR. I C DEKA	MR. U K NAIR MR. A CHETRY

16	WITH WP(C)/5169/2016	GOBIN CH. DASTIDAR and 2 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED(R- 5-11) MR A HAQUE(R- 5-11) MR.G Y KHANR-7,8,9and11 MS.D BORA(R- 5-11) SC, PERSONNEL DEPT.
17	WITH WP(C)/5715/2016	ANIL KUMAR JALAN and 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM(R1,3) MR.D K DAS(R- 5&7) MR.H K MAHANTA MR.B GOGOI MRH BETALAR- 5and7 SC, PERSONNEL DEPT.(R4) MRD DUARA(R- 5&7) SC, FINANCE(R2)
18	WITH WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	MR.R B GOHAIN(R-9) GA, ASSAM MR. S K GOSWAMI (R 10, 11) MR. R .DHAR (R- 2 & 3) MR. P MAHANTA MS.N DUTTA(Sr. Adv)(R-9) MR. B K GOSWAMI (R 10, 11) MR. A KALITA (R 10, 11) SC, IRRIGATION SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/1634/2016 in WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM SC, PERSONNEL DEPT. SC, IRRIGATION
	WITH I.A.(Civil)/2753/2017 in WP(C)/5870/2016	HEM CHANDRA BARUAH Versus DHIRAJ SAIKIA and 10 ORS	MR.N DUTTA MR.R B GOHAIN MR.P MAHANTA	MR.T J MAHANTA GA, ASSAM MR.A BHATTACHARYA MR.D MAHANTA SC, IRRIGATION SC, PERSONNEL DEPT. MR.B HAZARIKA
19	WITH WP(C)/623/2017	SMT. SARMISTHA BARUA and 7 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.G Z AHMED MR.M P SHARMA	MR N DUTTA GA, ASSAM MR. P P DUTTA MR R SENSUA
	WITH I.A.(Civil)/2585/2019 in WP(C)/623/2017	ZAKIR HUSSAIN Versus THE STATE OF ASSAM and 9 ORS.	MR. P N GOSWAMI MR. I KALITA	GA, ASSAM
	WITH I.A.(Civil)/1320/2020 in WP(C)/623/2017	TABURAM PEGU, APS AND 2 ORS Versus THE STATE OF ASSAM and 30 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM MR. P N GOSWAMI
	WITH I.A.(Civil)/1509/2020 in WP(C)/623/2017	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SARMISTHA BARUA AND 11 ORS.	MR N DUTTA MS. S HAZARIKA	
	WITH I.A.(Civil)/1655/2020 in WP(C)/623/2017	BOLIN DEURI AND 3 ORS. Versus SARMISTHA BARUA AND 13 ORS.	MR. S BORTHAKUR MR R SENSUA	GA, ASSAM MR. P P DUTTA MR. P P DUTTA
20	WITH WP(C)/3003/2017	DIPAK MENA and 4 ORS. Versus THE STATE OF ASSAM and 36 ORS.	MR.B CHAKRABORTY MR.I A HAZARIKA MR.R K GOSWAMI	GA, ASSAM MR.D MAHANTA(R-7)

21	WITH WP(C)/770/2018	HITESH DEV SARMA AND 5 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. T N SRINIVASAN	GA, ASSAM MR J CHUTIYA (R11,R12,R13,R14,R15) MR. S S ROY(R-6) MR. D NATH(ASGA, R- 1,3-5) MS. S KEMPRAI (R11,R12,R13,R14,R15) MR. A THAKUR(R-2)
22	WITH WP(C)/1006/2018	DILIP BORA Versus THE STATE OF ASSAM AND 14 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. A KALITA	MR. T. J .MAHANTA(R-8-13) MR D. K. DAS MS. B. HAZARIKA (R-6,7,8,9,13) MR. D. MAHANTA (R-7,8,9,13) MR. H .BETALA MR C KUMAR SC, IRRIGATION
	WITH I.A.(Civil)/1325/2020 in WP(C)/1006/2018	BRAJEN MALAKAR Versus THE STATE OF ASSAM AND 14 ORS.	MR. D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	SC, IRRIGATION
23	WITH WP(C)/7576/2018	KHAGENDRA NATH BARO Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, WATER RESOURCE
24	WITH WP(C)/5419/2019 CAVT. NO. 0734/2019	PRADIP KUMAR BARUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 14 ORS	MR. S K GOSWAMI MR. N BARMAN	MR. K N CHOUDHURY MR D K DAS MR. N UPADHAYAY MR. D MAHANTA MR H BETALA MR C KUMAR SC, IRRIGATION FOR CAVEATOR MRS. B HAZARIKA
25	WITH WP(C)/2967/2020	INDRAJIT KOULI Versus THE STATE OF ASSAM AND 5 ORS.	MR B BURAGOHAİN MS. S E AHMED MR. D R GOGOİ	MR. K N CHOUDHURY MR. S K GOSWAMI MS P SARMA SC, WATER RESOURCE
	WITH I.A.(Civil)/1313/2020 in WP(C)/2967/2020	SHANKAR KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. N BARMAN	
	WITH I.A.(Civil)/1510/2020 in WP(C)/2967/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus INDRAJIT KOULI AND 6 ORS.	MR N DUTTA MS. S HAZARIKA	
	WITH I.A.(Civil)/267/2022 in WP(C)/2967/2020	IVY GOHAİN DASGUPTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K GOSWAMI	SC, WATER RESOURCE MR. D R GOGOİ
26	WITH WP(C)/2999/2020	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN MS P SARMA SC, WATER RESOURCE
27	WITH WP(C)/3129/2020	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM SC, WATER RESOURCE

	WITH I.A.(Civil)/1508/2020 in WP(C)/3129/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus PRANAB KUMAR TURUNG AND 9 ORS.	MR N DUTTA MS. S HAZARIKA	
28	WITH WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA	GA, ASSAM
	WITH I.A.(Civil)/1512/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus TABURAM PEGU AND 11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1564/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus THE STATE OF ASSAM AND 11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1605/2020 in WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
	WITH I.A.(Civil)/57/2021 in WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
29	WITH WP(C)/4319/2021	SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN S K HAZARIKA	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1945/2021 in WP(C)/4319/2021	KAMALESWAR LAHARY Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS	
	WITH I.A.(Civil)/2070/2021 in WP(C)/4319/2021	SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN	SC, FINANCE AND TAXATION GA, ASSAM
30	WITH WP(C)/5623/2021	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	GA, ASSAM SC, P H E
31	WITH WP(C)/4570/2022	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	MR. I CHOWDHURY SR ADV (r-5) MR. S BISWAKARMA (r-5) MS G DAS (r-5) MR T DAS (r-5) SC, WPT AND BC SC, P H E
32	WP(C)/2102/2015	SRI DEBASHISH ROY Versus THE UNITED BANK OF INDIA and 3 ORS	MR.U K NAIR MR.A CHETRY MR.H K DAS MS.P DUTTA	MR S DUTTA MR.M DUTTAR-1 to 4 MS. S. MOCHAHARI MR. S DUTTA MR.M C KAKOTI(R-1 to 4)
33	WP(C)/3725/2015	DIPAK KUMAR BARUAH and 5 ORS Versus THE STATE OF ASSAM AND ANR	MR.B D GOSWAMI MR.J M GOGOI MS.P DUTTA	GA, ASSAM(R1,2)
	WITH I.A./1519/2016 in WP(C)/3725/2015	DIPAK KUMAR BARUAH and 5 ORS Versus THE STATE OF ASSAM AND ANR	MR.B D GOSWAMI MR.J M GOGOI MS.P DUTTA	GA, ASSAM(R1,2)
34	WP(C)/1446/2017 FIXED	ABDUR RASHID Versus ASSAM POWER DISTRIBUTION CO. LTD and 2 ORS.	MR.B CHAKRABORTY MS.P SARMAH MR.S CHAKRABARTY MS.P HAZARIKA	MR.N J DUTTA SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 01/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MS. B M CHETRI	22-08-2022	To	01-09-2022
7)	MR. J AHMED	30-08-2022	To	02-09-2022
8)	MS. D GHOSH	23-08-2022	To	02-09-2022
9)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
10)	MR R GOENKA	23-08-2022	To	02-09-2022
11)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
12)	MD. A J ATIA	30-08-2022	To	06-09-2022
13)	MS J KALITA	30-08-2022	To	01-09-2022
14)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
15)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
16)	MS J KALITA	02-09-2022	To	02-09-2022
17)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
18)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
19)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
20)	MR. D SAHU	30-08-2022	To	06-09-2022
21)	MR. N J GOGOI	31-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,1st September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/8848/2019 FIXED	PHENIX PROPERTIES LTD. Versus THE STATE OF ASSAM AND 10 ORS.	MR B D DAS MR H K SARMA MR. K H KHANDAKAR	MS M HAZARIKA (R4, R5) GA, ASSAM MR D KHAN (R4, R5) SC, SEBI
2	WP(C)/4834/2020 FIXED	M/S SURYA CONSTRUCTIONS AND ANR Versus BOARD OF CONTROL FOR CRICKET IN INDIA AND 5 ORS	MR. B P BORAH MR. P DUTTA MR R S RONGHANG	MR. B GOGOI (r-2) MR S KHOUND MR P NAYAK (r-2) MS. N BORAH MR A CHALIHA (r-2) MS RUKMINI BARUA (r-2) MS PADMINI BARUA (r-2)
	WITH I.A.(Civil)/1275/2021 in WP(C)/4834/2020	BOARD OF CONTROL FOR CRICKET IN INDIA Versus M/S SURYA CONSTRUCTIONS AND 6 ORS.	MR S KHOUND	MR. B P BORAH MR P J DUTTA
3	WP(C)/3215/2021 CAVT. NO.04002/021, FIXED	TETELIGURI NAVAJYOTI MATASYAJIBI SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
4	WITH WP(C)/3372/2021 CAVT. NO. 04002/021,	NO. 11 PART-5, KALONG NODI ANCHALIK MEEN SAMABAY SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H. BURAGOHAIN MS A DEVI	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
5	WP(C)/445/2022 FIXED	M/S M M CARBON PRODUCTS PVT LTD AND ANR Versus THE INDIAN OIL CORPORATION LTD AND 3 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR A ATREYA	MR. K N CHOUDHURY, SR. ADV. (R-4) MR D J DAS (R-4) MR. R J DAS (R-4) MR. N GAUTAM (R-4) SC, I O C
6	WP(C)/4986/2022 FIXED	SEKURA BORO Versus THE STATE OF ASSAM AND 6 ORS.	MR. K SARMA MR. S BORUAH	SC, P AND R.D. GA, ASSAM SC, BTC

HEARING

7	WP(C)/2799/2014	NORTH EASTERN ENGINEERING AND ASSOCIATES Versus THE UNION OF INDIA and 4 ORS	MR. P K GOSWAMI MR. B P BORAH MR. B TAID	MR. D K SAIKIA (R2, R3) C.G.C. MR. J M A CHOUDHURY MR. P GOSWAMI (R2, R5) MR A KAKOTI (R2, R5) MS. K KHAN (R4) MS. A DAS (R4) MS. P CHAKRABORTY (R4) MR. S BORAH (R2, R5)
	WITH I.A.(Civil)/1695/2020 in WP(C)/2799/2014	NORTH EASTERN ENGINEERING AND ASSOCIATES Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH	
8	WP(C)/2912/2014	M/S SARAWGI HARDWARE AGENCY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K MAJUMDAR MR. K DHAR	SC, AGRI. DEPARTMENT MR. S SAMARIA
9	WP(C)/6222/2014	ON THE DEATH OF SUBHAS CHANDRA MALLICK HIS LEGAL HEIRS AND 17 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.K K MAHANTA(Sr.Adv.) MR. M A SHEIKH MR.K SINGHA MR.K M MAHANTA MS.F INTAZ MR.K U AHMED	SC, NHAI SC, NHAI MR.G PEGU(R-6 & 9) SC, BTADC MR.A BHUYAN
10	WP(C)/1307/2015 B/O	MASTER PRAGYAN BAISHYA Versus THE STATE OF ASSAM AND 7 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.P MAHANTA MS.R BORAH	MR.B D DAS MR.J I BORBHUIYA MR.S GOGOI(R-8) SC, APDCL SC, K A A C SC, P H E MS. D D BARMAN (ADDL. SR. GA, R-9)

STAY MATTERS

11	WP(C)/3482/2022	M/S TNS EXPRESS PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	MS. B SARMA (C.G.C.) SC, RAILWAY
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LEAVE NOTE OF ADVOCATES FOR 01/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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7)	MR. J AHMED	30-08-2022	To	02-09-2022
8)	MS. D GHOSH	23-08-2022	To	02-09-2022
9)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
10)	MR R GOENKA	23-08-2022	To	02-09-2022
11)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
12)	MD. A J ATIA	30-08-2022	To	06-09-2022
13)	MS J KALITA	30-08-2022	To	01-09-2022
14)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
15)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
16)	MS J KALITA	02-09-2022	To	02-09-2022
17)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
18)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
19)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
20)	MR. D SAHU	30-08-2022	To	06-09-2022
21)	MR. N J GOGOI	31-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,1st September 2022]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/3374/2019 in WP(C)/3203/2017	UNION OF INDIA AND 4 ORS Versus SUBODH DEY AND 6 ORS	DR. B N GOGOI	MR. R DUBEY
	WITH WP(C)/3203/2017	SUBODH DEY and 6 ORS. Versus THE UNION OF INDIA and 4 ORS.	MR.R DUBEY MS.A B KAYASTHA MR.A N I HUSSAIN MS.M SAIKIA	DR.B N GOGOI(R:y.Adv.) SC, NF RLY
ADMISSION				
2	WP(C)/6154/2015 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MR.D DAS MS.S PHUKAN	MR.H BURAGOHAJ SC, PWD
3	WP(C)/792/2022 FIXED	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A DHAR MD F FARIDI	SC, PWD DEPTT. GA, ASSAM
4	I.A.(Civil)/2123/2022 FIXED in WP(C)/2956/2022	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	GA, ASSAM GA, ASSAM MR. S K GHOSH
	WITH WP(C)/2956/2022 CAVT. NO. 04662/022,	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	SC, GMC SC, REVENUE MR. K N CHOUDHURY, SR. ADV (R-8 & 9) GA, ASSAM MR. J DEKA (R-6) MR. S K GHOSH MR. T K BHUYAN (R-6) MR. N GAUTAM (R-8 & 9) MS. R M DEKA (R-8 & 9) FOR CAVEATOR ASSTT.S.G.I. SC, REVENUE
5	WP(C)/4775/2022 FIXED	ABDUR ROUF AND 56 ORS Versus THE STATE OF ASSAMA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN MS S DAS	GA, ASSAM SC, FOREST

ORDERS

6	WP(C)/3661/2022 FIXED	NIBHA PATHAK Versus THE STATE OF ASSAM AND 9 ORS.	MR N AHMED MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, P AND R.D. MR. M SARANIA (R-6,7,9) MR H MEDHI (R-6,7,9)
	WITH I.A.(Civil)/2035/2022 in WP(C)/3661/2022	NIBHA PATHAK Versus THE STATE OF ASSAM AND 8 ORS.	MS. S B CHOUDHURY	SC, P AND R.D. GA, ASSAM
7	WP(C)/2112/2022	TAPAN TALUKDAR AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M SARANIA MR H MEDHI MS N BISHAYA MS N RAI MS N N SHARMA MR. A SARANIA	SC, P AND R.D. GA, ASSAM
<u>HEARING</u>				
8	WP(C)/5261/2012 WITH LCR, FIXED	SMTI GANGA PRIYA HUZURI Versus ASSAM BOARD OF REVENUE AT GUWAHATI and ANR	MR.Z MUKIT MR.P SINGH MR.F SATTAR MR.R P GUPTA	MR. R BORPUJARI,SC,REVENUE DEPTT.
9	WP(C)/5933/2015	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MR.D DAS MS.S PHUKAN	MR.H BURAGOHAJ SC, PWD
10	WP(C)/1296/2016	THE ASSAM POWER DISTRIBUTION COMPANY LTD. Versus THE DIST. LEGAL SERVICES AUTHORITY and ANR.	MR.B D DAS MR.H K SARMA MR. D NATH	MR. I HUSSAIN (R-2)
11	WP(C)/8674/2018 FIXED	M/S TRIBENI MATCHYA JIBI SAMABAI SAMITEE LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, CO OP GA, ASSAM MS F AHMED (R8) MR. T ISLAM (R8) MS. M AHMED (R8)
12	WP(C)/8195/2017 CAVT. NO. & 1676//17	M/S. NO. 5 SONAI NADI PART-III FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM and 7 ORS.	MR.M SARMA MR.N BARUAH MR P BHARDWAJ MR.T N SRINIVASAN MR.M K CHOUDHURY	DR.B AHMED SC, CO-OP. GA, ASSAM MR.T ISLAM MS.F AHMED FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 01/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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13)	MS J KALITA	30-08-2022	To	01-09-2022
14)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
15)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
16)	MS J KALITA	02-09-2022	To	02-09-2022

17)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
18)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
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21)	MR. N J GOGOI	31-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.1-42) AND (CRL.PET.
MATTERS, ITEM NOS. 1-30)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2063/2022 FIXED	ASMOT ALI @ ASANUR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED M M ZAMAN	PP, ASSAM
2	Bail Appln./2149/2022	NISHANT SHARMA Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
3	Bail Appln./2152/2022	ATUL DEKA Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
4	Bail Appln./2153/2022	MD. SIDDIK ALI Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	PP, ASSAM
5	Bail Appln./2160/2022	ABDUL KALAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. N I KHAN MS D DAS MR S K CHHETRY	PP, ASSAM
6	Bail Appln./2161/2022	KUSHA KUMAR DAS Versus THE STATE OF ASSAM	MR. K SARMA	
MOTION				
7	Bail Appln./2147/2022 B/O	MD. MASUK ABDULLA Versus THE STATE OF ASSAM	MR. R DEV MS. S BARAT DIPTI CHAKRAVARTY	PP, ASSAM
8	AB/2486/2022	MD. EMRAN ALI Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
9	AB/2487/2022	AKASH DAS Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM

10	AB/2491/2022	BISHNU PADA SIL SARMA AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
11	AB/2492/2022	NARAYAN MAZUMDER Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA S. M. ZINNA	PP, ASSAM
12	AB/2501/2022	HABEJ UDDIN AHAMED AND 5 ORS Versus THE STATE OF ASSAM	MD A K AHMED K SHIKDER	PP, ASSAM
13	AB/2504/2022	AMIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR M H AHMED	PP, ASSAM
14	AB/2506/2022 B/O	IMRAN ALI AHMED @ IMRAN HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR S HOQUE	PP, ASSAM
15	AB/2509/2022	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	
<u>BAIL HEARING (BA)</u>				
16	Bail Appln./2102/2022 FIXED	AMIR HAQUE AND ANR Versus THE STATE OF ASSAM	MR. M A SHEIKH MD. S Z B AKLAS MS F INTAZ	PP, ASSAM
<u>BAIL HEARING</u>				
17	AB/4216/2021 FIXED	BIMALA PATGIRI Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
18	AB/1639/2022 FIXED	ROPHIDONA JALONG Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI	PP, ASSAM
19	AB/1963/2022 FIXED	ALA UDDIN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN MR I A HAZARIKA	MR H KALITA PP, ASSAM
20	AB/2112/2022 FIXED	SUROJ ZAMAL Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
21	AB/2179/2022 FIXED	ABDUL HOQUE @ ABDUL SK AND 5 ORS. Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
22	AB/2291/2022 FIXED	ABUL BAHAR AND 2 ORS Versus THE STATE OF ASSAM	MR S MUKTAR MR J I MONDAL MR A N IQBAL	PP, ASSAM
23	AB/2294/2022 FIXED	GAUTAM AGARWAL AND 2 ORS Versus THE STATE OF ASSAM	MR. P MAJUMDAR MR. C. BURAGOHAIN MR B S CHOWDHURY	PP, ASSAM
24	AB/2296/2022 FIXED	JADU KAHAR AND 3 ORS Versus THE STATE OF ASSAM	MR. P MAJUMDAR MR. C. BURAGOHAIN MR B S CHOWDHURY	PP, ASSAM
<u>ORDERS</u>				
25	CrI.A./374/2017 WITH OFFICE NOTE, LCR 4 FILES, FIXED	AFZALUR RAHMAN @ ABZALUR RAHMAN Versus THE STATE OF ASSAM and ANR	MR.A BHATTACHARYA MR.P MEDHI MR.S DEY MS. K TALUKDAR	PP, ASSAM
<u>HEARING</u>				
26	CrI.A./308/2019 PART-HEARD, LCR 5 FILES, FIXED WITH I.A.(CrI.)/273/2022 in CrI.A./308/2019	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND ANR MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR M HOQUE MR. A Z AHMED MR H R A CHOUDHURY MR M HOQUE	PP, ASSAM PP, ASSAM

27	Crl.Pet./15/2016 FIXED	HITENDRA DHIMAN Versus THE STATE OF ASSAM AND ANR	MR. O P BHATI MR. T C DAS MR. P SARMA MR. S KHAN	MR. B GOGOI, (R 2 SC, TAX DEPTT.) PP, ASSAM
	WITH			
28	Crl.Pet./40/2016	HITENDRA DHIMAN Versus THE STATE OF ASSAM AND ANR	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	MS.J GOGOI(R-2) MR. B GOGOI, (SC, TAX DEPTT.) MR.K GOSWAMI(R-2) MR.R R KAUSHIKR-2 PP, ASSAM
	WITH			
29	Crl.Pet./227/2017	MANISH GUPTA Versus THE STATE OF ASSAM AND ANR.	MR.K GOSWAMI MS.A NEOG MR.J GOGOI	MR. B GOGOI, (SC, TAX DEPTT.) PP, ASSAM
	WITH			
30	Crl.Pet./228/2017	SANJAY DEBNATH Versus THE STATE OF ASSAM AND ANR.	MR.K GOSWAMI MS.A NEOG MR.J GOGOI	MR. B GOGOI, (SC, TAX DEPTT.) PP, ASSAM
31	Crl.Rev.P./386/2017 WITH LCR 3 FILES, FIXED	MOTIUR RAHMAN LASKAR Versus THE STATE OF ASSAM and ANR.	MR.A K PURKAYASTHA MRS.R RONGMEI MR.R DHAR	MR H R A CHOUDHURY (R2) MR. I A HAZARIKA (R2) MR. M C DAS (R2) MR. M C DAS (R2) MR. R A CHOUDHURY (R2) MR D J SARMAH MR N J RAY (R2) PP, ASSAM
	WITH			
32	Crl.Pet./461/2017	MOTIUR RAHMAN LASKAR Versus THE STATE OF ASSAM and 2 ORS.	MR.S C BISWAS MRS.R RONGMEI MR.R DHAR	MR.N S LASKARR-4 MR.A H M R CHOUDHURY(R-4) MR.R A CHOUDHURY(R-4) PP, ASSAM
33	Crl.Pet./639/2018 FIXED	ANIL KALITA AND ANR. Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR Z HUSSAIN MR. N ALAM MR. S U AHMED MR K JAIN	MR. S CHETIA (R2) MR. A GOYAL (R2) PP, ASSAM
34	Crl.Pet./225/2022 WITH LCR 2 FILES, FIXED	TAREK AZIZ LASKAR @ TARIK ALI LASKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MS. S B CHOUDHURY MR. S K DAS	MR. S B LASKAR (R-2) MR. H A LASKAR (R-2) MS N KALITA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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8)	MS. D GHOSH	23-08-2022	To	02-09-2022
9)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
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11)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
12)	MD. A J ATIA	30-08-2022	To	06-09-2022
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14)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
15)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
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18)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
19)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
20)	MR. D SAHU	30-08-2022	To	06-09-2022
21)	MR. N J GOGOI	31-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,1st September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2028/2022	MD SADDAM HUSSEIN Versus THE STATE OF ASSAM	MRS N GOSWAMI MR. S KASHYAP MS. S SARMA	PP, ASSAM
2	Bail Appln./2146/2022	PRINS PANDEY Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
3	Bail Appln./2148/2022	MUSTOFA ALI Versus THE STATE OF ASSAM	MR I RAFIQUE MS A AFREEN MS. R R SAIKIA	PP, ASSAM
4	Bail Appln./2150/2022	MD. GULAP KHAN Versus THE STATE OF ASSAM	MD A K AHMED K SHIKDER	PP, ASSAM
5	Bail Appln./2151/2022	SADHAN DEVNATH Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
6	Bail Appln./2155/2022	SHUKLESHWAR LASKAR Versus THE UNION OF INDIA	MR S H SIKDAR S YESMIN	SC, DRI
7	Bail Appln./2156/2022	IMAN ALI Versus STATE OF ASSAM	MS. G BORAH	PP, ASSAM
8	Bail Appln./2157/2022	BAHARUL ISLAM Versus STATE OF ASSAM	MS. G BORAH	PP, ASSAM
9	Bail Appln./2158/2022 B/O	SANATAN DEKA Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
10	Bail Appln./2162/2022	BABAR ALI @ BABAR AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MS. S DEVI	
MOTION				
11	AB/2488/2022	MUBID ALI Versus THE STATE OF ASSAM	MR I HASSAN	PP, ASSAM

12	AB/2490/2022	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR. M HUSSAIN MR A K DAS	PP, ASSAM
13	AB/2493/2022	LOKMAN ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
14	AB/2495/2022	MD. SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
15	AB/2497/2022	IMRAJ UDDIN LASKAR @ IMRAJ HUSSAIN LASKAR Versus THE STATE OF ASSAM	MS. P ADHIKARI MR H I CHOUDHURY MS. M MALLIK	PP, ASSAM
16	AB/2499/2022	AJIT BORUAH Versus THE STATE OF ASSAM	MR. U DUTTA MR. B KUMAR	PP, ASSAM
17	AB/2500/2022	ANARUL HUSSAIN @ ANUWAR AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
18	AB/2502/2022	JITEN BISWAS Versus THE STATE OF ASSAM	MR. M RAHMAN	
19	AB/2505/2022	AMINUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	
20	AB/2507/2022	NARANDRA NATH SINHA Versus THE STATE OF ASSAM	MR. T N DAS MS. J GOGOI MR. K KASHYAP	
21	AB/2508/2022	NARANDRA NATH SINHA Versus THE STATE OF ASSAM	MR. T N DAS MS. J GOGOI MR. K KASHYAP	PP, ASSAM
<u>ADMISSION</u>				
22	CrI.A./206/2022	ASHINI PATIRI . Versus THE STATE OF ASSAM .	MR D K MEDHI P BORUAH	PP, ASSAM
	WITH I.A.(CrI.)/484/2022 in CrI.A./206/2022	ASHINI PATIRI . Versus THE STATE OF ASSAM .	MR D K MEDHI P BORUAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
23	Bail Appln./307/2022 WITH CASE DIARY, FIXED	PADAM BAHADUR SONAR @ RAJEN SONAR Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
24	Bail Appln./904/2022 (AT 2:00 PM), WITH CASE RECORD AND CASE DIARY, FIXED	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM	MR. D DAS SR. ADV DR. B AHMED MR. N HAQUE MR A JAIN MR M HUSSAIN MR S DAS MR. S A HUSSAIN MR D J HALOI MS S SHARMA	MR. P KATAKI(SPL.PP) PP, ASSAM
25	Bail Appln./1108/2022 WITH CASE DIARY, FIXED	EJASH NARZARY Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
26	Bail Appln./1454/2022 FIXED	EKRAMUL HOQUE Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI MS R P AHMED N. CHOUDHURY	PP, ASSAM
27	Bail Appln./1561/2022 FIXED	IBRAHIM ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM

28	Bail Appln./1587/2022	NAZRUL ISLAM Versus THE UNION OF INDIA	MR. S A HUSSAIN MR D J HALOI	MR. S C KEYAL SC, DRI
29	Bail Appln./1654/2022	RAHUL BASPHOR AND ANR. Versus THE STATE OF ASSAM	MS. P BASFORE MR B SARKAR	PP, ASSAM
30	Bail Appln./1703/2022	MAHIDUL ALI Versus THE STATE OF ASSAM	MR R BAISHYA	PP, ASSAM
31	Bail Appln./1766/2022 WITH CASE RECORD AND CASE DIARY, FIXED	SANJOY KUMAR CHOUDHURY AND ANR. Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
32	Bail Appln./1775/2022 WITH CASE RECORD AND CASE DIARY, FIXED	MD. RUBUL ALI @ RUBUL ALI Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	PP, ASSAM
33	Bail Appln./1867/2022 WITH CASE RECORD AND CASE DIARY	AJAY DAIMARY Versus THE STATE OF ASSAM	MRS. S KHATANIAR LEGAL AID COUNSEL	PP, ASSAM
34	Bail Appln./1885/2022 WITH CASE RECORD AND CASE DIARY	ABDUL KADIR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR D SAIKIA MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
35	Bail Appln./1897/2022 WITH CASE RECORD AND CASE DIARY	PINTU SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR R L CHUTIA MR B DEORI	PP, ASSAM
36	Bail Appln./1916/2022 FIXED	AIJUL ALI Versus THE STATE OF ASSAM	MR. T K MISRA MR. F A HASSAN	PP, ASSAM
37	Bail Appln./1927/2022 FIXED	JEADUL ISLAM Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
38	Bail Appln./2012/2022 FIXED	AJIT DAS Versus THE UNION OF INDIA AND ANR	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	ASSTT.S.G.I. PP, ASSAM

BAIL HEARING

39	AB/1187/2022	SHAHAJAHAN ALI Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	PP, ASSAM
40	AB/1233/2022	SOPIKUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
41	AB/1350/2022	MD. MOINUL HOQUE Versus THE STATE OF ASSAM	MS. S K NARGIS MR. S RANA	PP, ASSAM
42	AB/1525/2022	USUF ALI @ YUSUF ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
43	AB/1586/2022	AIMONA KHATUN Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
44	AB/1618/2022 FIXED	AFAZ UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
45	AB/1625/2022	RUPCHAN ALI AND ANR. Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
46	AB/2325/2022 FIXED	AMIT KHETAWAT Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM

ORDERS

47	I.A.(CrI.)/329/2019 BA 712/2019, BA 920/2019(BOTH D/O), WITH CASE RECORD, FIXED in Bail Appln./712/2019	RAVI AGARWAL Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	MR. U SAIKIA (R2) MR K BORTHAKUR (R2) PP, ASSAM MR. R K NATH (R2)
48	Tr.P.(CrI.)/22/2022 FIXED	SUDIP DEB Versus SMT. RUMA SARKAR DEB	MS. S B CHOUDHURY MS S CHAKRABORTY	MR. S C BISWAS MS M DAS
49	Tr.P.(CrI.)/23/2022 FIXED	SUDIP DEB Versus SMT. RUMA SARKAR DEB	MS. S B CHOUDHURY MS S CHAKRABORTY	MR. S C BISWAS MS M DAS MS. J GHOSH
50	CrI.L.P./52/2022 in CrI.A./5948/2022 WITH CrI.A./5948/2022 (Filing Number)	SANTALI RAY @ SONTALI ROY Versus RAJIB SONOWAL SANTALI ROY @ SONTALI ROY Versus RAJIB SONOWAL B	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MR F KHAN	
HEARING				
51	CrI.A./451/2019 WITH LCR 5 FILES, FIXED	SRI ANJAN KR. MANJHI Versus THE STATE OF ASSAM AND ANR	MR. S K BARKATAKI MR D K NATH MS M DAS MS. B SHARMA	MR V K BAROOAH PP, ASSAM
52	CrI.Pet./231/2020 WITH LCR 1 FILE, FIXED WITH	BIMAL SARMA AND 3 ORS. Versus DEBA KUMAR HAZARIKA AND ANR.	MR. D DAS SR. ADV MR. K N CHOUDHURY MR. A DHAR MISS S ROY MD F FARIDI N GAUTAM	MR. A BARUAH MR. A K SHRIVASTAVA
53	CrI.Pet./209/2020	ANIL KUMAR DUBEY AND ANR. Versus DEBA KUMAR HAZARIKA AND ANR.	MR. D DAS SR. ADV MR. A DHAR MD F FARIDI	MR. A BARUAH MR. A K SHRIVASTAVA
54	I.A.(CrI.)/588/2020 WITH LCR 4 FILES in CrI.A./218/2020 WITH CrI.A./218/2020	ROSHEN ALI Versus THE STATE OF ASSAM AND ANR. ROSHEN ALI Versus THE STATE OF ASSAM AND ANR.	K U AHMED MS P SARMA MS N HASAN K U AHMED MS P SARMA MS N HASAN	MRS. S KHATANIAR, LEGAL AID COUNSEL PP, ASSAM MRS. S KHATANIAR, LEGAL AID COUNSEL PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MS. B M CHETRI	22-08-2022	To	01-09-2022
7)	MR. J AHMED	30-08-2022	To	02-09-2022
8)	MS. D GHOSH	23-08-2022	To	02-09-2022
9)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
10)	MR R GOENKA	23-08-2022	To	02-09-2022
11)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
12)	MD. A J ATIA	30-08-2022	To	06-09-2022
13)	MS J KALITA	30-08-2022	To	01-09-2022
14)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
15)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
16)	MS J KALITA	02-09-2022	To	02-09-2022
17)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
18)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022

19)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
20)	MR. D SAHU	30-08-2022	To	06-09-2022
21)	MR. N J GOGOI	31-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,1st September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 60 TO 114), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3893/2022 B/O	DR. ABEDA KATUN Versus THE STATE OF ASSAM AND 24 ORS	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MS J BEGUM MR S H MAHMUD MR S ISLAM	SC, SEC. EDU.
2	WITH WP(C)/4033/2022	ABDUL MANNAN PRODHANI Versus THE STATE OF ASSAM AND 21 ORS.	MR S M ABDULLAH P MD S HOQUE MD R ISLAM MR S JAFRI MS S.G.KASHYAP	SC, SEC. EDU. SC, TECHNICAL EDU.
ORDER (STAY VACATING)				
3	I.A.(Civil)/2530/2022 in WP(C)/3512/2022	IKBAL HUSSAIN MAZUMDER Versus SK ISLAM UDDIN AND 6 ORS.	MR. J LASKAR	SC, SEC. EDU. GA, ASSAM MR. I H LASKAR
	WITH WP(C)/3512/2022	SK ISLAM UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, SEC. EDU. GA, ASSAM MR. J LASKAR (R-7) MR R DAS (R-7)
4	WITH WP(C)/4512/2022	IKBAAL HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR	SC, SEC. EDU. GA, ASSAM
5	I.A.(Civil)/2552/2022 in WP(C)/3302/2022	SUBHASH NATH MAZUMDAR Versus NIRENDRA KUMAR NATH AND 5 ORS.	MR. K A MAZUMDER	SC, SEC. EDU. MR. J LASKAR
	WITH WP(C)/3302/2022	NIRENDRA KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. J LASKAR MR R DAS	SC, SEC. EDU. GA, ASSAM MR. K A MAZUMDER (R-6) MR A HAI (R-6)
ADMISSION				

6	WP(C)/2707/2020 B/O	NAMAR ALI BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MS A AHMED	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
7	WP(C)/6143/2021 B/O	NG. BINOY KUMAR SINGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, FINANCE
8	WP(C)/6832/2021 B/O	ANIRUDDHA SEN Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, HIGHER EDU GA, ASSAM SC, G U
ORDERS				
9	Cont.Cas(C)/351/2020 FIXED	JIBON MAHANTA AND 8 ORS. Versus PRITAM SAIKIA AND ANR.	MR. N BORAH MR. H MAZUMDER	MR. D SAIKIA (R1, R2) MR S M T CHISTIE (R-2) MR. R MAZUMDAR (R-2) MR. N J KHATANIAR (R2) MR. K K DUTTA (R1) MR B KAUSHIK (R1) MR. A PHUKAN (R2)
10	Cont.Cas(C)/387/2021 B/O	MADHU AGARWALLA Versus PHANINDRA JIDUNG and ANR.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	
11	Cont.Cas(C)/436/2021 B/O	SAMSUL HAQUE MAZUMDAR Versus LAKSHMAN BISWAS	MR. JUNM LASKAR MS. A AHMED	
12	WP(C)/6517/2021 B/O	AZIM UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
HEARING				
13	WP(C)/828/2022	PROMITA NARZARY AND 15 ORS. Versus THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, BODOLAND UNIVERSITY SC, U G C
STAY MATTERS				
14	WP(C)/1200/2021	HORENDRA NATH BORA Versus THE STATE OF ASSAM AND 4 ORS	MD. A HASSAN	SC, ELEM. EDU SC, FINANCE
15	WP(C)/1724/2021	HEUSIMLE JEME Versus NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 2 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	SC, NCHAC

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LEAVE NOTE OF ADVOCATES FOR 01/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MS. B M CHETRI	22-08-2022	To	01-09-2022
7)	MR. J AHMED	30-08-2022	To	02-09-2022
8)	MS. D GHOSH	23-08-2022	To	02-09-2022
9)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
10)	MR R GOENKA	23-08-2022	To	02-09-2022
11)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
12)	MD. A J ATIA	30-08-2022	To	06-09-2022
13)	MS J KALITA	30-08-2022	To	01-09-2022
14)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
15)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022

16)	MS J KALITA	02-09-2022	To	02-09-2022
17)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
18)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
19)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
20)	MR. D SAHU	30-08-2022	To	06-09-2022
21)	MR. N J GOGOI	31-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Thursday,1st September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6765/2019 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
2	WP(C)/4157/2020 FIXED	MANAB BORAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	GA, ASSAM SC, P H E
3	WP(C)/881/2021 FIXED	KAMAL BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P SARMAH MR. S UPADHAY	SR. GA, ASSAM SC, P H E
4	WP(C)/5447/2021 B/O	HITESH KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR H BARUAH MR. D DOLEY MS P BORA	GA, ASSAM
5	WP(C)/7299/2021 FIXED	BABLI RANI NATH Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM MR. U N CHATTRY (R-6,7) MR. O LASKAR (R-6,7)
6	WP(C)/644/2022 FIXED	MD. ABU SHAHID Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, P AND R.D. GA, ASSAM
7	WP(C)/1567/2022 FIXED	BIKASH CH. PANGGING Versus THE STATE OF ASSAM AND 25 ORS.	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC, PWD
8	WITH WP(C)/3094/2021	BIKASH CH PANGGING Versus THE STATE OF ASSAM AND 21 ORS	MR. D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK SC, WPT AND BC SC, PWD

9	WITH WP(C)/3095/2021	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. S SARMA (R-9,12,15,23,25,30 TO 34) MR. R HAZARIKA (R-9,12,15,23,25,30 TO 34) MR. R DHAR MR P NAYAK MR. C CHAKRAVARTY (R-9,12,15,23,25,30 TO 34) MR R SINGH SC, WPT AND BC SC, PWD
	WITH I.A.(Civil)/1511/2021 in WP(C)/3095/2021	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK MR R SINGH SC, WPT AND BC SC, PWD
10	WITH WP(C)/3096/2021	BIDUR BORGAYAR Versus THE STATE OF ASSAM AND 22 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC,WPT&BC, R-6) MR P NAYAK (SC, PWD)
11	WITH WP(C)/3097/2021	BHARAT CH DAS Versus THE STATE OF ASSAM AND 21 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC, WPT&BC, R-6) MR P NAYAK (SC, PWD)
12	WITH WP(C)/1309/2022	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 32 ORS.	MR D K DAS MR H BETALA MR C KUMAR	SC, PWD ROAD GA, ASSAM SC, WPT AND BC
13	WP(C)/2690/2022 FIXED	GULJHAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	GA, ASSAM SC, REVENUE
14	WP(C)/3805/2022 B/O	GAJENDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR. D DOLEY MS P BORA	GA, ASSAM
15	WP(C)/4620/2022 FIXED	SONI ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. B U LASKAR	GA, ASSAM MR S MUKTAR (r-5) SC, AG SC, FINANCE
ORDERS				
16	WP(C)/3088/2020 FIXED	FAIZUL ISLAM BHUYAN Versus THE STATE OF ASSAM AND 8 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM MR B GOGOI SC, FINANCE DEPTT.
HEARING				
17	WP(C)/985/2013 FIXED	SANTANU ADHIKARI Versus THE STATE OF ASSAM AND 2 ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	SC, P AND R.D. GA, ASSAM
18	WP(C)/7682/2016	DIGANTA HALOI Versus NUMALIGARH REFINERY LTD and 4 ORS.	MR.N DUTTA MR.R B GOHAIN MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN	MR.R ISLAM(R-5) MR.U K NAIR(R-5) MS.A VERMA(R-5) MS.S KHANIKARR-5 MS.P BORGOHAIN(R-5)
19	WITH WP(C)/6151/2016 CAVT. NO. 1084/2016	PANKAJ BORO Versus NUMALIGARH REFINERY LIMITED and 4 ORS	MR.R SARMA MR.K GOSWAMI MR.J GOGOI	MS.S KHANIKAR FOR CAVEATOR MR.K K NAIR (FOR CAVEATOR) MRS A VERMA (FOR CAVEATOR)

20	WP(C)/32/2019	MRIDUL TALUKDAR AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. R SINGHA	SC, HEALTH
21	WP(C)/9560/2019	UMA KANTA SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR G P BHOWMIK MR R HAZARIKA MRS. M HORE	MR P KOULI MR DEBA SARMAH MS N SHYAM SC, AGRI. DEPARTMENT
22	WP(C)/229/2020	SIEAKTE CHOREI Versus THE STATE OF ASSAM AND 5 ORS	MR H K DAS MR. U PATHAK MR. D J DAS	GA, ASSAM MR R DHAR, SC, WT & BC MR. A K TALUKDAR (R-6) MR. S ISLAM (R-6) MR. D NATH, ADDL. SR. GA, ASSAM (R-2,4) MR P NAYAK, SC, FINANCE (R-1,3 & 5)
23	WP(C)/5034/2020 FIXED	ON THE DEATH OF ANIL MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, PNRD MR. S K MEDHI (r-4) SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 01/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MS. B M CHETRI	22-08-2022	To	01-09-2022
7)	MR. J AHMED	30-08-2022	To	02-09-2022
8)	MS. D GHOSH	23-08-2022	To	02-09-2022
9)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
10)	MR R GOENKA	23-08-2022	To	02-09-2022
11)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
12)	MD. A J ATIA	30-08-2022	To	06-09-2022
13)	MS J KALITA	30-08-2022	To	01-09-2022
14)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
15)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
16)	MS J KALITA	02-09-2022	To	02-09-2022
17)	MR. V K CHOPRA	31-08-2022	To	01-09-2022
18)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
19)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
20)	MR. D SAHU	30-08-2022	To	06-09-2022
21)	MR. N J GOGOI	31-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,1st September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/4304/2019 in MACApp./311297/2017	SRI BHABANI PRASAD DAS AND ANR Versus SMT DALIMAN NESSA	MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR M AHMED MR. M HUSSAIN
	WITH MACApp./311297/2017 (Filing Number)	SRI BHABANI PRASAD DAS and ANR Versus SMT DALIMAN NESSA	MR.S BANIK MS.B SARMA	
2	I.A.(Civil)/1292/2022 in MACApp./4688/2022	MASUDA BEGUM Versus THE ORIENTAL INSURANCE CO. LTD.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH MACApp./4688/2022 (Filing Number)	MASUDA BEGUM Versus THE ORIENTAL INSURANCE CO. LTD. B	MD. M H CHOUDHURY	

LEAVE NOTE OF ADVOCATES FOR 01/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.43-70) AND (CRL.PET.
MATTERS, ITEM NOS. 31-60)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Crl.Pet./1103/2019 B/O	RANBEER KHATER @ RANVEER SINGH JAIN AND 4 ORS. Versus SMTI. NEHA KHATER	MR J C GAUR MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi MS. M GAUR MS. A JAIN	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN
MOTION (BA)				
2	Bail Appln./2159/2022	SUBHAM DAS Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
MOTION				
3	Crl.Rev.P./203/2022 FIXED	DINESH KAKATI Versus THE STATE OF ASSAM AND ANR	MS. B DEVI G. R. SINGHA	PP, ASSAM
4	Crl.Rev.P./205/2022 FIXED	DINESH KAKATI Versus THE STATE OF ASSAM AND ANR	MS. B DEVI	PP, ASSAM
5	Crl.Rev.P./431/2022	LUTFUR RAHMAN TAPADAR AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. A M S MAZUMDER MR. K MIRA MR. H A TALUKDAR	PP, ASSAM
6	Crl.Rev.P./432/2022	FARNAZ NOURIN ZAMAN Versus THE STATE OF ASSAM AND ANR	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
7	Crl.Rev.P./433/2022	MD. HAJRAT ALI Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
8	Crl.Rev.P./434/2022	MD. ABDUL HANNAN Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
9	Crl.Rev.P./435/2022	INZAMAMUL HASAN Versus MUNMONI MARJINA HOQUE	H A AHMED MR. R ALI DR. R HOQUE	

10	AB/2489/2022	KUSUM SARMA Versus THE STATE OF ASSAM	MR A K BHARALI MR. B C KALITA	PP, ASSAM
11	AB/2494/2022	BUDHU SK Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
12	AB/2496/2022	NURJUL ALI Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
13	AB/2498/2022	JALANDHAR KUMAR SINGH @ JALANDHAR KUMAR @ JALANDHAR SINGH AND 4 ORS Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	
ADMISSION				
14	CrI.Pet./475/2020 WITH LCR 1 FILE, B/O	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M A I HUSSAIN MR A R BHUYAN MS. T A AHMED	PP, ASSAM
15	CrI.Rev.P./105/2022 WITH LCR 2 FILES	RAHIM ALI PRODHANI Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN	MR. A K AHMED (R-2) MR A AHMED (R-2) PP, ASSAM
16	CrI.Pet./292/2022 FIXED	MISS DIPANWITA TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. S KALITA MR P DAS	MR. A K SHARMA MR. B D GOSWAMI MR. M BISWAS MR M BASUMATARI PP, ASSAM
WITH				
17	CrI.Pet./582/2022	AJANTA TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. A K SHARMA MR. M BISWAS MR M BASUMATARI	MR. S KALITA MS P BORUA MR. S KAKATI MR P DAS PP, ASSAM
BAIL HEARING				
18	AB/3793/2021	A K SAMSUL ALOM @ MAZARBHUIYA@ SAMSUL ALOM AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
19	AB/125/2022 FIXED	RAJESH KALITA Versus THE STATE OF ASSAM	MR P DEKA MR. R DE	PP, ASSAM
20	AB/1229/2022 FIXED	BIJOY NUNIA AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. A K DAS MS. R DEVI	MRS. P GOSWAMI MS N SAIKIA PP, ASSAM
21	AB/1788/2022 FIXED	SAFIR ALOM LASKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	PP, ASSAM
22	AB/2297/2022 FIXED.	GAYATRI SAIKIA Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR A R BHUYAN MS N J DAS	PP, ASSAM
23	AB/2338/2022 FIXED	RAJIB UDDIN LASKAR Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
24	AB/2342/2022 FIXED	MUKTA KALITA @ MUKTA RAM KALITA Versus THE STATE OF ASSAM	MS C MEDHI MR. U K BARMAN MS A KALITA	PP, ASSAM
ORDERS				
25	I.A.(CrI.)/607/2018 B/O in CrI.Rev.P./285/2018 WITH CrI.Rev.P./285/2018	HEMANTA DEKA AND ANR. Versus THE STATE OF ASSAM	MR A K DAS MR. M J GOGOI	PP, ASSAM
		HEMANTA DEKA AND ANR. Versus THE STATE OF ASSAM	MR A K DAS MR. M J GOGOI	PP, ASSAM

26	I.A.(CrI.)/132/2021 AB 517/2019(D/O) in AB/517/2019	MOHIB UDDIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	MR H R A CHOUDHURY (R-2) MR. S B LASKAR (R-2) MR. A AHMED (R-2) MS N KALITA (R-2) R BORUAH (R-2) PP, ASSAM
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HEARING

27	CrI.Rev.P./13/2016 WITH LCR	NORBODIA GOUR Versus THE STATE OF ASSAM AND ANR	MR.B K DAS MR.S ROY MR.M H LASKAR	MR.S C BISWAS(R-2) MR. S MITRA (R-2) MS.J BORAH(R-2) MR. S BISWAS(R-2) MR A K BORO (R-2) PP, ASSAM
28	CrI.Rev.P./146/2021 FIXED	DHYAN FOUNDATION Versus THE STATE OF ASSAM AND 7 ORS.	MR. DITUL DAS MR. R RAHMAN MR. B J TALUKDAR	MR. P NEOG (R-2) MR. T CHUTIA (R-3 TO 8) PP, ASSAM
29	CrI.Pet./518/2021 WITH LCR 2 FILES, FIXED	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR. M P SARMA MS. B M CHHETRI	PP, ASSAM
30	CrI.Pet./153/2022 WITH LCR 1 FILE, FIXED	SUJIT DUTTA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K BORAH MRS. P KASHYAP	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS PP, ASSAM

STAY MATTERS

31	CrI.Pet./35/2011	PRADEEP KHANDELWAL and ANR. Versus THE STATE OF ASSAM	MR.M SARMA MD.A KHAN MR.N G KUNDU MR.P K R CHOUDHURY	PP, ASSAM
32	CrI.Pet./792/2015	SHIV KUMAR KANOI Versus THE STATE OF ASSAM AND ANR	MR.S K GOSWAMI MR.N BARMAN	MR.N C DAS MR.M DAS
33	CrI.Pet./1196/2019	MD. KABIR AHMED Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH S ALI MR. A IKBAL MRS. M NATH MR. A.I. AHMED	PP, ASSAM
34	CrI.Rev.P./210/2021 WITH LCR 4 FILES	JADAV HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR. P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
35	CrI.Pet./199/2022	G AKANITO ASSUMI @ G AKANITO SUMI Versus SIKANDER RONGPI	MR A TIWARI MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS G DUGAR MS. D SHARMA MS. M BAISHYA	MS R A MOSTAFI MS. B M CHHETRI MR. M P SARMA

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LEAVE NOTE OF ADVOCATES FOR 01/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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6)	MS. B M CHETRI	22-08-2022	To	01-09-2022
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8)	MS. D GHOSH	23-08-2022	To	02-09-2022

9)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
10)	MR R GOENKA	23-08-2022	To	02-09-2022
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12)	MD. A J ATIA	30-08-2022	To	06-09-2022
13)	MS J KALITA	30-08-2022	To	01-09-2022
14)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022
15)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
16)	MS J KALITA	02-09-2022	To	02-09-2022
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21)	MR. N J GOGOI	31-08-2022	To	02-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(SAO AND FAO MATTERS),ALONG WITH THE FOLLOWING MATTERS ON THURSDAY AND FRIDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/320/2014 P/H, FIXED, WITH AFFIDAVITS FILE	BINOY DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. S S DEY MR. R M DEKA MRS. R S CHOUDHURY	MR. B GOGOI (SC, HEALTH DEPT.) MR. P SAIKIA, SC, SOCIAL WELFARE DEPTT.(R-5,6) MRS. A VERMA SC, NRHM
2	CRP/41/2022 FIXED	KHAGEN HAZARIKA Versus PUNIRAM NATH	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	MR. R K BHUYAN MR. M KASHYAP
ORDERS				
3	I.A.(Civil)/1899/2022 WITH LCR, FIXED in RSA/112/2015 WITH RSA/112/2015	MUSSTT. SABEYA AHMED AND 2 ORS Versus MD KARIM UDDIN CHOUDHURY MD KARIM UDDIN CHOUDHURY Versus MUSSTT. SABEYA AHMED and 3 ORS	MR. N H BARBHUIYA MS N J BEGUM MR. S D PURKAYASTHA MR S CHOUDHURY MR. N DAS MR.P K DEBROY MR.S DEY MS. S PHUKAN MS R MEDHI MR.P SEN	MR. S D PURKAYASTHA MR P K DEBROY MR. P SEN MR.B BANERJEE(R-1 - 4) MS. P CHAKRABORTY (R-1 TO 4) MR.J LASKAR(R-1 - 4) MR.M HUSSAINR-1 - 4 MR.N H BARBHUIYA(R-1 - 4)
4	WITH RSA/229/2015	MD KARIMUDDIN CHOUDHURY Versus MUSSTT. SABEYA AHMED and 3 ORS	MR S CHOUDHURY MR. N DAS MR.P K DEBROY MR.S DEY MS R MEDHI MR.P SEN	MR.B BANERJEE-1 - 4 MS. P CHAKRABORTY (R-1 TO 4) MR.J LASKAR(R-1 - 4) MR.M HUSSAIN(R-1 - 4) MR.N H BARBHUIYA(R-1 - 4)
5	I.A.(Civil)/2390/2022 B/O in MACApp./261/2022	RANU KALITA Versus NATIONAL INSURANCE COMPANY LIMITED	MR A CHOUDHURY MR. R Deka S I AKAND	

	WITH MACApp./261/2022	NATIONAL INSURANCE COMPANY LIMITED Versus RANU KALITA AND ANR.	MR T KALITA MR. A KAKATI	MR. R Deka (r-1) S I AKAND (r-1)
HEARING				
6	Arb.A./9/2011 CAVT. NO. 1110/2011 WITH LCR, FIXED	UNION OF INDIA Versus KANGAN DUTTA AND ANR.	MR.C BARUAH MR. S C KEYAL C.G.C. MRS. A GAYAN MS. B SARMA MRS.A DASS ASSTT.S.G.I.	MR.R HUSSAIN MS.G SUTRADHAR FOR CAVEATOR
	WITH MC/3465/2011 in Arb.A./9/2011	UNION OF INDIA Versus KANGAN DUTTA AND ANR.	MR.C BARUAH C.G.C.	MR.R HUSSAIN MISS.G SUTRADHAR FOR CAVEATOR
7	RSA/187/2013 WITH LCR	HITENDRA KR. DAS and 2 ORS, Versus ASHIM KR. ROY and 3 ORS,	MR.SHILADITYA	MR.S N ADHYAPAK MR.S SHARMA
8	Arb.A./16/2015 CAVT. NO. 930/2015 WITH LCR	NATIONAL HIGHWAY AUTHORITY OF INDIA Versus ON THE DEATH OF SHRI JOYMONTA THAOSEN, HIS LEGAL HEIRS-	MR. D DEKA MR. P KUMAR	MR. M BISWAS MS. S MEDHI FOR CAVEATOR
	WITH I.A./785/2015 in Arb.A./16/2015	NATIONAL HIGHWAY AUTHORITY OF INDIA Versus SHRI JOYMONTA THAOSEN and ANR	MR. D DEKA MR. P KUMAR	MR. M BISWAS MS. S MEDHI FOR CAVEATOR
	WITH I.A.(Civil)/963/2019 in Arb.A./16/2015	ON THE DEATH OF JOYMONTA THAOSEN, HIS LEGAL HEIR TUFANYOY THOOUSEN Versus NATIONAL HIGH WAY AUTHORITY OF INDIA AND ANR	MR. M BISWAS MS. S MEDHI	SC, NHAI MR P KUMAR
9	RSA/76/2015 WITH LCR	SRI RAMDAYAL THAKUR Versus SRI RAMESWAR THAKUR and 2 ORS	MR.G N SAHEWALLA MR.H RAHMAN MS.B SARMA MS.J HUDA MS.P BURAGOHAIN MS.S SULTANA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.S S DEY(R-1 to 3) MR.M NATH(R-1 to 3) MR.A BHATTACHARJEE(R-1 to 3) MSN KALITA(R-1 to 3)
	WITH I.A./794/2015 in RSA/76/2015	SRI RAMDAYAL THAKUR Versus SRI RAMESWAR THAKUR and 2 ORS	MR.H RAHMAN MS.J HUDA MS.P BURAGOHAIN MS.S SULTANA MS.B SHARMA	MR.S S DEY MR.A BHATTACHARJEE
	WITH I.A.(Civil)/4314/2017 in RSA/76/2015	SRI RAMDAYAL THAKUR Versus SRI RAMESWAR THAKUR and 2 ORS	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MSN KALITA
10	RFA/138/2019 WITH LCR	MUSTAFA SAHIDUL Versus MUSSTT. MANUWARA BEGUM AND 5 ORS.	MR P K KALITA MR. K R BOROOAH	MR. A BISWAS MR. A BISWAS MR R KALITA MR R KALITA MS S AHOM FOR CAVEATOR
	WITH I.A.(Civil)/4261/2019 in RFA/138/2019	MUSTAFA SAHIDUL Versus MUSSTT. MANUWARA BEGUM AND 5 ORS.	MR P K KALITA MR. K R BOROOAH	MR. A BISWAS MR R KALITA FOR CAVEATOR

WITH
I.A.(Civil)/678/2022
in RFA/138/2019

MUSTAFA SAHIDUL ISLAM MR P K KALITA

Versus

MUSST. MANUWARA BEGUM AND 5
ORS.

11 RSA/38/2020
WITH LCR, B/O

SMTI. MALOTI OJAH
Versus
SRI HARMOHAN OJAH AND 7 ORS

MR. A C SARMA
MR G BHARADWAJ
MR B DEORI

MR. R SARMA
MR H DEKA
MR D HAZARIKA
MR A HUSSAIN

12 RFA/16/2021
WITH LCR, FIXED

DILWAR HUSSAIN LASKAR
Versus
THE STATE OF ASSAM AND 7 ORS.

MR. I H LASKAR
MR. P K DEKA
MD. S ALOM

GA, ASSAM
SC, IRRIGATION

13 Arb.A./4/2022
CAVT. NO.01152/022,
WITH LCR, FIXED

RAJ KUMAR MISHRA AND 3 ORS.
Versus
M/S EASTERN CARGO MOVERS AND ANR.

MR Z MUKIT
MR. H. BURAGOHAIN
MS. J TAMULI
MS A DEVI
MS. H BORAH

MR P SHARMAH
FOR CAVEATOR

STAY MATTERS

14 Tr.P.(C)./74/2022
FIXED

JOTIKA HALDAR
Versus
TAPAN BARMAN

MR. R BARUAH
MR. A IKBAL

G. DAS
MR G KAKOTI
MR. P THAKURIA
MS. D KHAKHALARY

15 Tr.P.(C)./75/2022
FIXED

PRIYANKA DAS
Versus
UZZAL THAKURIA

MR. N BORAH
MR H MAZUMDER

MR M TALUKDAR
MR. K R PATGIRI
MS CHITRALEKHA DAS
MS. U HAZARIKA

16 Tr.P.(C)./76/2022
FIXED

SIMI BORGHAIN
Versus
BITUPAN GOGOI

MR. P J SAIKIA
MR. L N DIHINGIA
MR. A K SAHU

17 CRP(IO)/160/2022
FIXED

NANDINI BARUVA AND 2 ORS
Versus
ASSAM TEA BROKERS PVT LTD

MR. S DUTTA

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LEAVE NOTE OF ADVOCATES FOR 01/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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[For Thursday,1st September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/191/2017 WITH LCR, FIXED	"ADHAN MIA WAKF ESTATE" Versus JALAL UDDIN BARBHUIYA and 6 ORS.	MR A R BHUYAN MR.S D PURAKAYATHA MR. S K GHOSH MR.U CHOUDHURY MS LR KHANAM	MR.J H LASKAR(R- 1-7) MR.I H LASKAR(R- 1-7) MR.P K DEKAR- 1-7 MR. S ALAM(R- 1-7)
ORDERS				
2	I.A.(Civil)/1945/2022 FIXED in MFA/169/2019 WITH MFA/169/2019	SMTI NIZARA ROY Versus ORIENTAL INSURANCE CO. LTD. ORIENTAL INSURANCE CO. LTD. Versus SMTI NIZARA ROY and 2 ORS	MR M DEKA MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. S DUTTA MR. M DEKA MR. S HAQUE MRS. R T DAS MR. N BORUAH MR K DAS MR S DAS FOR CAVEATOR
HEARING				
3	CrI.A./36/2010 WITH LCR 4 FILES, P.B.-2	RADHIKA KALITA Versus THE STATE OF ASSAM	MS.N SARMA MR.M KALITA MR.H L MAURYA	PP, ASSAM
4	CrI.A./69/2010 WITH LCR 1 FILE	EMPLOYEES STATE INSURANCE CORPORATION, Versus MR. SATYENDRA BORAH and 2 ORS,	MR.K K NANDI MS.P BORGHAIN	PP, ASSAM
5	CrI.A./137/2010 WITH LCR 3 FILES	BANARASI MAHATO Versus BONNAYA GOGOI and ANR,	MR.A C BORBORA MRS.R BORBORA MR.M G SINGH	MR.B M CHOUDHURY MR.R SEKHAR MR.N BHARALI MR.A BARUAH MR.J GOGOI
6	CrI.A./109/2011 WITH LCR 4 FILES	GIREN DAS AND 2 ORS Versus STATE OF ASSAM	MR.B CHAKRABORTY MR.U DAS MR.C BHATTACHARYYA	PP, ASSAM

7	CrI.A./197/2011	DIMBESWAR BORA Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.K H KHANDAKAR MR.N GOGOI	PP, ASSAM
8	MFA/12/2015 WITH LCR	ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD Versus M/S INTERNATIONAL CONSTRUCTION LTD	MR.S C KEYAL MR. D MAZUMDAR MS.G SARMAH	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MD.ASLAM
	WITH MC/914/2015 in MFA/12/2015	ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD Versus M/S INTERNATIONAL CONSTRUCTION LTD	MR.S C KEYAL MR. D MAZUMDAR MS.G SARMAH	
9	MFA/253/2019 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD. Versus SRI DHARANI DAS and ANR,	MS R D MAZUMDAR	MR.D K SAIKIA(R-1) MS. S D SAIKIA
	WITH MC/5/2019 in MFA/253/2019	THE ORIENTAL INSURANCE CO. LTD. Versus SRI DHARANI DAS and ANR,		MR.D K SAIKIA(R-1)
<u>STAY MATTERS</u>				
10	CRP/156/2019 WITH LCR, FIXED	SMT. PADUMI DEORI AND ANR. Versus SHANTANU SARMAH BORUAH	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. A SATTAR FOR CAVEATOR
11	CRP/9/2022 FIXED	SUDHIR DAS Versus ON THE DEATH OF SANTOSH KR PAUL, HIS LEGAL HEIRS ANJALI PAUL AND ANR	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI
12	CRP(IO)/27/2022 FIXED	VIJAY KUMAR CHOPRA Versus SANJAY PATNI AND 19 ORS	MR. O P BHATI MR T C DAS MR. P SARMA	MR. K N CHOUDHURY MR. N BHARALI MR A RAHMAN N GAUTAM

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LEAVE NOTE OF ADVOCATES FOR 01/09/2022

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[AT 3:50 PM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[THIS BENCH WILL SIT AT 3:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./52/2012 WITH LCR 5 FILES	MUFOSIL ALI @ MUBOSIL ALI Versus THE STATE OF ASSAM	MD.M H RAJBARBHUIYAN MS.S PARBIN MS.D J BORAH MR.W RAHMAN MS.R CHETRI	PP, ASSAM
2	Crl.A./92/2012 WITH LCR 3 FILES, P.B.-2	GOBINDA MISHRA Versus STATE OF ASSAM	MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE	PP, ASSAM
3	Crl.A./265/2012 WITH LCR 4 FILES	RATUL DAS and 2 ORS Versus THE STATE OF ASSAM	MR.G C PHUKAN MR.S K SINGH	PP, ASSAM
4	Crl.A./282/2012 WITH LCR 1 FILE	THE UNION OF INDIA, Versus MD.ISMAIL,	MR.S C BISWAS MR.B CHOUDHURY MR. E AHMED SC, NF RLY MS.S D CHOUDHURY	MR. A M BORA MR. S R BORUAH MS. C CHOUDHURY MR. S K AGARWAL
5	CRL.A(J)/67/2020 WITH LCR 4 FILES, P.B.-1	UDAY BAKALI Versus THE STATE OF ASSAM	MR K BHUYAN	PP, ASSAM
	WITH I.A.(Crl.)/44/2022 in CRL.A(J)/67/2020	UDAY BAKALI Versus THE STATE OF ASSAM	MR. N ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 01/09/2022

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[AT 3:50 PM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[THIS BENCH WILL SIT AT 3:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./352/2017 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD Versus MRS GURIA SAHANI @ BHUMIKA SINGH and 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. M CHOUDHURY(R- 4) MR. A SHARMA (R- 1 & 2) MR. N DAS (R- 1 & 2) MR. S DUTTA (R- 4) MR. C SHARMA (R- 4)
	WITH I.A.(Civil)/1632/2019 in MACApp./352/2017	MRS. GURIA SAHANI @ BHUMIKA SINGH AND ANR Versus NEW INDIA ASSURANCE CO. LTD.	MR. J KALITA MR. N DAS MR D KALITA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
2	MACApp./594/2018 WITH LCR, FIXED	THE UNITED INDIA INSURANCE CO. LTD Versus MISS SMITAKSHI BARMAN AND 2 ORS	MR. A BARKATAKI	MR. A BHATTACHARJEE MR P S RAJA MR. S SINGH
	WITH I.A.(Civil)/1017/2022 in MACApp./594/2018	MISS SMITAKSHI BARMAN Versus THE UNITED INDIA INSURANCE CO. LTD AND 2 ORS.	MR. A BHATTACHARJEE	MR. A BARKATAKI
3	MACApp./223/2019 WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus MRS. HUNPAHI AHOM and 3 ORS	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. B BARUAH (R1) MS. L YANGZOM (R1) MS. P BATHARI (R1)
	WITH CO/37/2019 in MACApp./223/2019	SMTI. HUNPAHI AHOM @ SUNPAHI AHOM Versus THE BHARATI AXA GENERAL INSURANCE CO. LTD.	MR. B BARUAH MS. R R BARUAH MS S HASNU	MR. R GOSWAMI
4	MACApp./257/2020 FIXED	UNITED INDIA INSURANCE COMPANY LIMITED Versus KULSUM BEGEUM AND 5 ORS.	MR. R C PAUL	
	WITH I.A.(Civil)/2055/2022 in MACApp./257/2020	KULSUM BEGEUM AND 3 ORS. Versus BANTI AGARWAL AND 2 ORS.	MR. A LAL MR A BRAHMA	MR. R C PAUL
	WITH MACApp./46/2021	KULSUM BEGUM AND 3 ORS. Versus BANTI AGARWALLA AND 2 ORS.	MR. A LAL MR A BRAHMA	

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